

ORGANISATION	NOMINATED/ STANDING COUNSEL	ADDRESS	CONTACT Nos.
<p>ANGLO ARABIC SENIOR SECONDARY SCHOOL, ANGLO ARABIC MODEL SCHOOL, SHAFIQ MEMORIAL SENIOR SECONDARY SCHOOL DELHI EDUCATION SOCIETY (REGD.)</p> <p>(LETTER DT. 09.06.2016)</p>	<p>MR. EJAZ MAQBOOL (LEGAL COUNSEL)</p>	<p>CHAMBER No. 319, C.K. DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>CHAMBER OF THE LEGAL ADVISOR REGISTRAR'S OFFICE, JAMIA MILLIA ISLAMIA, NEW DELHI- 110025</p> <p>MAQBOOL & COMPANY ADVOCATES, SUPREME COURT OF INDIA, C-13, SECTOR - 20 NOIDA-201301 (INDIA)</p>	<p>PH.: 26981472</p> <p>PH.:+91-120-2558881 +91-120-2530486</p> <p>FAX:+91-120-2552334</p> <p>MOB.:+9198-110-52710</p> <p>E-MAIL: emagbool@gmail.com emagbool@yahoo.com</p>
<p>ALL INDIA COUNCIL FOR TECHNICAL EDUCATION(AICTE)</p>	<p>1. MR. ANIL SONI 'STANDING COUNSEL'</p> <p>[wef 03.01.2015]</p>	<p>OFF.: CHAMBER No. 460, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESI.: F-6, ASHOK VIHAR-I, NEW DELHI-110052</p>	<p>MOB.: 9312224805</p> <p>EMAIL: anilsoni42@gmail.com</p>

<p>ALL INDIA INSTITUTE OF MEDICAL SCIENCES</p> <p>(LETTER DTD 21.02.2008)</p>	<p>1. MR. MUKUL GUPTA</p>	<p>OFFICE ADDRESS: 236, 2ND FLOOR, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI</p> <p>RESIDENTIAL ADDRESS:- C-118, ASHOK VIHAR, NEW DELHI - 110052</p>	<p>TEL. 23382840 & 23382163</p> <p>27436362,27436838</p>
<p>ALL INDIA INSTITUTE OF MEDICAL SCIENCES</p> <p>(LETTER DTD 21.05.2015)</p>	<p>MR. RAJ KUMAR GUPTA</p>	<p>NEW LAWYERS CHAMBER NO. 335, SUPREME COURT OF INDIA, NEW DELHI</p>	
<p>APPAREL EXPORTS PROMOTION COUNCIL (A.E.P.C)</p>	<p>MR. G.L.RAWAL MR. KULJEET RAWAL MR. RAJESH RAWAL</p>	<p>249, LAWYERS CHAMBERS BUILDING DELHI HIGH COURT, NEW DELHI</p>	<p>23686241, 23747585 23747161</p>
<p>AIRPORTS AUTHORITY OF INDIA</p> <p>(LETTER DT. 24.08.2016)</p>	<p>MR. DIGVIJAY RAI</p> <p>'STANDING COUNSEL'</p> <p>[AUTHORISED TO ACCEPT ADVANCE NOTICES, ETC.]</p> <hr/> <p>MR. ANIL KUMAR KATHURIA</p> <p>'ADDITIONAL STANDING COUNSEL (TAX)'</p>	<p>477, LAWYERS CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI-110003.</p> <p><u>OFFICE AT :</u></p> <p>A-190, DEFENCE COLONY, NEW DELHI-110024</p> <hr/> <p>B-3/108, PASCHIM VIHAR NEW DELHI - 110063</p>	<p>MOB.: 9873103599</p> <p>PH. (OFFICE): 011-41040522</p> <p>e-mail: digvijayrai@rediffmail.com</p> <hr/> <p>MOB.: 9810131454</p>

<p>AIR INDIA LTD.</p> <p>-----</p> <p>AIR INDIA LTD. [LETTER DTD.09.07.2014]</p>	<p>M/S SURI & CO., ADVOCATES</p> <p>M/S BHASIN & CO., ADVOCATES -----</p> <p>M/s MV KINI, LAW FIRM (WEF 01.07.2014 FOR 3-YRS)</p>	<p>12, GOLF APARTMENT, SUJAN SINGH PARK, NEW DELHI - 110003</p> <p>10TH FLOOR, 10, HAILEY ROAD, NEW DELH - 110 001</p> <p>-----</p> <p>KINI HOUSE, 6/39, JUNG PURA-'B' NEW DELHI-110014</p>	<p>PH : 24646776, 24646886</p> <p>23315024, 23322601, 23326968</p> <p>-----</p> <p>TE.: 011- 24371038/1039/1040 FAX:+91 11 24379484 E-MAIL:delhi@mvkini.com</p>
<p>ARMY COLLEGE OF MEDICAL SCIENCES (ACMS) & ARMY WELFARE EDUCATION SOCIETY (AWES)</p>	<p>MR. DIPAK KUMAR JENA "NOMINATED COUNSEL"</p>	<p>D-7, MANAS APARTMENT, MAYUR VIHAR PHASE-I (EXTN.), DELHI-110091</p>	<p>PHONE :011-22744025,26 PHONE FAX-011-22744025 MOBILE:9810078350, 9868878350 E-MAIL: dkjlegalsolutiongroup@gmail.com dipakjena@sify.com</p>
<p>AGRICULTURAL PRODUCE MARKET COMMITTEE (MNI) ,AZADPUR,DELHI</p>	<p>MR. R.N.SINGH, ADVOCATE</p>	<p>CHAMBER NO.540-541, LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI</p>	
<p>AIR FORCE NAVAL HOUSING BOARD</p>	<p>MR. R.K. HANDOO & ASSOCIATES</p>	<p>FLAT-E, SAGOR APARTMENT, 6, TILAK MARG, NEW DELHI-110001</p>	<p>TEL: 23389062</p>
<p>ALLAHABAD BANK</p>	<p>MR. ASHOK KUMAR JAIN 'STANDING COUNSEL'</p>	<p>ROOM NO. 302, 3RD FLOOR, PRAKASH DEEP BUILDING NO. 7, TOLSTOY</p>	<p>TEL.: 011-23710227 MOB.: 9810012586</p>

<p>(LETTER DATED 07.06.2016)</p> <p>-----</p> <p>MR. RAJESH KUMAR GAUTAM 'STANDING COUNSEL'</p> <p>(LETTER DTD. 13.07.2017)</p> <p>-----</p> <p>M/S HVS LEGAL PROP. MR. HARSHVARDHAN SINGH</p>	<p>MARG, NEW DELHI-110001</p> <p>-----</p> <p>CHAMBER NO. 33, SUPREME COURT OF INDIA, BHAGWAN DAS ROAD, NEW DELHI-110001</p> <p>B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p> <p>-----</p> <p>C/O DR. KUMAR JWALA CHAMBER, NO. 103, BLOCK NO. 3, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI.</p>	<p>-----</p> <p>TEL.: 011-49404616 49403583</p> <p>MOB.: 9811252434</p> <p>E-MAIL: rajeshgautam@klmehta.net</p> <p>-----</p> <p>TEL.: 011-65259344 MOB.: 9871055118 9971055118</p>	<p>-----</p> <p>TEL.: 011-49404616 49403583</p> <p>MOB.: 9811252434</p> <p>E-MAIL: rajeshgautam@klmehta.net</p> <p>-----</p> <p>TEL.: 011-65259344 MOB.: 9871055118 9971055118</p>
<p>ADITYA BIRLA FINANCE LIMITED</p>	<p>SANJEEV SINGH & ASSOCIATES, ADVOCATES</p>	<p>B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048</p>	<p>MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in</p>
<p>BANK OF BARODA</p>	<p>1. MR. ARUN AGARWAL</p> <p>-----</p> <p>1. MR. BHUPENDRA SINGH CHAUHAN</p>	<p>159, LAWYERS' CHAMBER, BLOCK-I, HIGH COURT OF DELHI-110003</p> <p>-----</p> <p>INDUS LAW FIRM, 4290-3, ANSARI ROAD, NEW DELHI-110002</p>	<p>MOB.: 9811087995 TELEFAX: 011-23383514 E-MAIL: advarun36@gmail.com</p> <p>-----</p> <p>MOBILE: 9899368377 TEL: 011-23260155 FAX: 011-23253150 E-MAIL: bhupendra.chauhan@rediffmail.com</p>
<p>BANK OF MAHARASHTRA</p>	<p>MR. V.K. GUPTA</p>	<p>C-15, C.C. COLONY, OPP. RANA</p>	<p>MOBILE:9582206578,</p>

	(LETTER DT. 04.05.2016)	PARTAP BAGH, DELHI-110007	OFFICE: 011-27466577 E-MAIL: vinodgupta501@hotmail.com
BHARAT PETROLEUM CORPORATION LTD	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEW DELHI-110065	PH: 23381487 PHONE: (91 11) 26321544 e-mail: koura_co@bol.net.in kouraco@vsnl.net
BHARAT SANCHAR NIGAM LTD. (BSNL)	1. MR. SAMEER AGARWAL	CHAMBER NO.102, PATIALA HOUSE COURTS, NEW DELHI - 110001 RESIDENCE: B-138, SECTOR-30, NOIDA UTTAR PRADESH-201303	TELEPHONE NO. (O) - 23388889 MOBILE - 9873405405 9810047285 EMAIL: sameer.lawyer@gmail.com
BSES RAJDHANI POWER LIMITED BSES YAMUNA POWER LIMITED (9.11.06)	MR. VIRAJ R. DATAR	CHAMBER NO. 328, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT AND AT : 43, HANUMAN ROAD (IST FLOOR) NEW DELHI- 110001	TEL. NO. 23362562, 23362554, 41501144, (M) 9811159944
BSES, YAMUNA POWER LTD.	MR. KRISHNENDU DATTA	D-34, LOWER GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	

<p>BSES RAJDHANI (LETTER DTD. 13.2.08)</p>	<p>ALAG & ASSOCCOATES, ADVOCATES & CONSULTANTS, "NOMINATED LAW FIRM"</p>	<p>1. CHAMBER NO. 493, LAWYERSS CHAMBERS BLOCK - II, DELHI HIGH COURT, NEW DELHI-110003 2. C-9, (LGF), DEFENCE COLONY, NEW DLEHI - 110024</p>	<p>PH. 23073810, 65653534 PH. 46594879</p>
<p>BSES RAJDHANI POWER LTD.</p>	<p>MR. SUNIL FERNANDES</p>	<p>A-178, LGF, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL: 011-41084945 MOB.: 9891639491 FAX:011-46702466 E-MAIL: sun_bombay@rediffmail.com</p>
<p>BAR COUNCIL OF INDIA (LETTER DTD. 10.05.2012) (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 16.10.2012] (LETTER DTD. 07.12.2016) ----- [LETTER DTD. 19.08.2013] (LETTER DTD. 07.12.2016)</p>	<p>1. MR. PREETPAL SINGH ----- 2. MR. RAJESH YADAV ----- 3.MR. UMESH JOSHI ADVOCATE ----- 4. MRS. SAMTA P. MISHRA</p>	<p>118, LAWYERS CHAMBERS, HIGH COURT OF DELHI SHER SHAH ROAD, NEW DELHI-110003 ----- C-253, FIRST FLOOR DEFENCE COLONY,NEW DELHI-110024 ----- HOUSE NO.206, BLOCK B-1, YAMUNA VIHAR, DELHI 110053 ----- PLOT NO. 745, SECTOR-45, FARIDABAD, HARYANA</p>	<p>MOB.: 9958555055 ----- MOB.: 9811006760 ----- PH.:22918636 MOB.:09910568669 9968298636 EMAIL: advumeshjoshi@gmail.com ----- MOB.:9868006919</p>

[LETTER DTD. 20.06.2015]

(LETTER DTD. 07.12.2016)

5. MR. HARSH SHARMA

PROSOLL LAW INC.
OFFICE-2308 (L.G.F.) HUDSON
LANE, DELHI-9

MOB: 9968293810,
9810064070

6. MR. VIBHU SHANKER
MISHRA

MB 180, IST FLOOR, SHAKARPUR,
DELHI-110092

MOB: 9868085319

EMAIL:

vsmishraadvocate@gmail.com

7. MS. ANJUL DWIVEDI

BLOCK A4, FLAT NO. 001, KRISHNA
APRA GARDEN, NEAR SHIPRA
MALL, INDIRAPURAM, GHAZIABAD,
UTTAR PRADESH

MOB: 8586961002

EMAIL:

anjuldwivedi25@yahoo.co.in

(LETTER DTD. 07.12.2016)

8. MR. MAHAVIR SINGH

137-A, PATIALA HOUSE COURTS,
NEW DELHI-110017

MOB: 9717226767
9312388208

EMAIL:

advovigh@gmail.com

9. MR. VIKRANT PACHNANDA

BUNGALOW NO. 76,
NEW MOTI BAGH
NEW DELHI-110023

MOB: 9871138313

EMAIL:

vikrant.pachnanda@gmail.com

	<p>-----</p> <p>MR. RAM SANKAR 'PANEL ADVOCATE'</p> <p>(LETTER DTD. 11.08.2017)</p>	<p>-----</p> <p>RAM LAW ASSOCIATES I-4, JANGPURA-B, NEW DELHI-110014</p>	<p>mail.com</p> <p>-----</p> <p>MOB.: 9873251588 TEL.: 011 24378100</p> <p>EMAIL: apexcourt@lawyer.com</p>
<p>BHARAT HEAVY ELECTRICALS LTD.</p> <p>(LETTER DTD. 20.07.12)</p> <p>(LETTER DTD. 05.10.2016)</p>	<p>1. MR. J.C.SETH</p> <p>-----</p> <p>2. MR. A.K. ROY</p> <p>-----</p> <p>3. MR. SAURAV AGRAWAL</p> <p>-----</p> <p>4. M/S KHAITAN & CO. THROUGH MR. ATUL SHANKER MATHUR, PARTNER</p>	<p>C-451, CHITRANJAN PARK, NEW DELHI-110 019</p> <p>-----</p> <p>OFF.: 160-C, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-91 RES.: 98-B, POCKET-A, MAYUR VIHAR PHASE-II, DELHI-91</p> <p>-----</p> <p>RES.CUM OFF.: B/9, KAILASH COLONY, NEW DELHI-48</p> <p>-----</p> <p>OFF.: 1105, ASHOKA ESTATE, 24, BARAKHAMBA ROAD, NEW DELHI-110001</p>	<p>PH.: 26274477,26278822; MOB.:9810555855 FAX 2628 9978 email: sethjc2008@gmail.com</p> <p>-----</p> <p>PH. (R) :22788684; MOB.:9811678928 email:advocate_akroy@yahoo.com</p> <p>-----</p> <p>PH.:29235000,29233443; MOB.: 9312832442 email:sauravadv@gmail.com</p> <p>-----</p> <p>PH.:011-41515454 MOB.: 9811022261 FAX: 011-41515318 EMAIL: delhi@khaitanco.com; atul.s.mathur@khaitanco.com</p>

			.com;
BHARAT EARTH MOVERS LTD.	MR. V. SHEKHAR	OFF: K-13A, L.G. FLOOR, GREEN PARK EXT., NEW DELHI-110016 94, LAWYERS CHAMBER (OLD BLOCK) SUPREME COURT OF INDIA, NEW DELHI-110001	PH: 26180091,26180093 TELEFAX: 26173155 PH: 20904036
BHIM RAO AMBEDKAR COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT BANSAL	OFFICE: B-231, GREATER KAILASH-I NEW DELHI-110048 CHAMBER: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	TEL.: 29231510,29238021, 9871403654,9810072413 FAX:91-11-29238023 EMAIL: amit@kundrabansal.com prakash@kundrabansal.com
BHARAT PETROLEUM CORPORATION LTD.	KOURA & COMPANY, ADVOCATES & BARRISTERS	CHAMBER NO. 345, DELHI HIGH COURT, NEW DELHI FLAT NOS. 236-239, IIND FLOOR, TRIBHUVAN COMPLEX, ISHWAR NAGAR, MATHURA ROAD, NEWDELHI-110065	PH: 23381487 PHONE; (91 11)26321544 e-mail: kaoura_co@bol.net.in lairacp2vsnl.net
BLIND RELIEF ASSOCIATION, DELHI	MR. NAVIN CHAWLA	CHAMBER NO. 304, DELHI HIGH COURT, NEW DELHI-110001	PHONE (O) : 29817505/29815261 RES: 26892298/26124207

<p>BANARAS HINDU UNIVERSITY</p> <p>[LETTER DTD. 23.04.2014]</p>	<p>MR. ABHISHEK SINGH</p> <p>[PANEL COUNSEL; AUTHORISED TO ACCEPT NOTICES,ETC]</p>	<p>C-312, DEFENCE COLONY, NEW DELHI-110024</p>	
<p>BHARAT SANCHAR NIGAM LTD.</p> <p>[LETTER DTD. 16.07.2014]</p>	<p>MS. MANEESHA DHIR</p> <p>[STANDING COUNSEL]</p> <p>(FOR ALL CASES RELATING TO REGULATORY MATTERS FOR 2-YEARS WEF 20.10.2013)</p>	<p>D-55, DEFENCE COLONY, NEW DELHI-110024</p>	<p>MOB.: 09810113325, FAX:011-42410091</p>
<p>BANK OF INDIA</p> <p>[LETTER DTD.10.09.2014]</p>	<p>M/S JAGAT ARORA & ASSO.</p> <hr/> <p>1. MR. VIPIN JAI</p>	<p>CHAMBER No.143, HIGH COURT OF DELHI, N.DELHI</p> <p>OFF.: HOUSE No.132, SECTOR-15A, NOIDA(U.P.)</p> <hr/> <p>CHAMBER No. 437, PATIALA COURTS NEW LAWYERS CHAMBERS, NEW DELHI-110001</p> <p>OFF.: S-394, GREATER KAILASH-I,</p>	<p>PH.:011-23386433 MOB.:9810176964</p> <p>PH.:95120-2511628, 95120-2512158</p> <p>EMAIL: rajat132noida@yahoo.co.in</p> <hr/> <p>PH.: 9873715747 9811057423 23072085</p> <p>E-MAIL:</p>

[LETTER DTD.01.06.2016]

NEW DELHI-48

RESIDENCE CUM OFFICE: B-15/3,
LEIAH APARTMENTS, VASUNDHRA
ENCLAVE, DELHI-96

vipinjai@yahoo.co.in

2. MR. P.K. MULLICK

CHAMBER No. 10, OLD LAWYERS
CHAMBERS, SUPREME COURT OF
INDIA, NEW DELHI-110001

PH.: 9810144495
9818291919
23384150

RESIDENCE : SECTOR-5, HOUSE No.
98, RACHNA, VAISHALI,
GHAZIABAD, U.P.-201010

E-MAIL:
pkmullick@gmail.com

3. MR. ASHISH RANA

CHAMBER No. 113, LAWYERS
CHAMBERS, DELHI HIGH COURT, NEW
DELHI

PH.: 9971882200
0120-4113370

OFF. C-41, 2ND FLOOR, SECTOR-2,
NOIDA-201301

E-MAIL:
ashish.rana@abslegal.co.in

4. MR. V. SESHAGIRI

A-004, MAURYA APARTMENTS, 95-
I.P. EXTENSION, PATPARGANJ

PH.: 9810323738
40640111

E-MAIL:
Seshagiri@nsachambers.com

<p>BRIDGE AND ROOF CO. (INDIA) LTD. (A GOVERNMENT OF INDIA ENTERPRISE)</p>	<p>MR. A.P. DHAMIJA</p>	<p>CHAMBER NO. 104, C.K. DAPHTARY LAWYERS CHAMBERS BLOCK, SUPREME COURT OF INDIA, TILAK LANE, BHAGWAN DAS ROAD, NEW DELHI- 110001.</p>	<p>MOB: 9810633614 9212116743 EMAIL: apdhamijaadvocate@gmail.com</p>
<p>ADDITIONAL SOLICITOR GENERAL (ASG) OF INDIA IN THE HIGH COURT OF DELHI [NOTFN. DTD. 22.07.2014]</p> <p>-----</p> <p>CENTRAL GOVERNMENT STANDING COUNSELS (CGSCs)</p> <p>[ORDERS DTD. 16.12.2016]</p> <p>(EXTENSION OF TERM TILL 31.12.2019 OR UNTIL FURTHER ORDERS)</p>	<p>MR. SANJAY JAIN [ADDITIONAL SOLICITOR GENERAL (ASG)] [FOR 3-YEARS]</p> <p>-----</p> <p>1. MR. ANIL SONI</p> <p>-----</p> <p>2. MR. AJAY DIGPAUL</p> <p>-----</p> <p>3. SHRI RIPU DAMAN SINGH BHARDWAJ</p>	<p>488, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110003</p> <p>-----</p> <p>C/o EG. COMMUNICATIONS 5, TODER MAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>LAWYERS CHAMBER NO.138-139, PATIALA HOUSE COURT, NEW DELHI-110001</p> <p>-----</p> <p>B-45, RETREAT APARTMENTS, 20, I.P.EXTENSION, PATPARGANJ, DELHI-110093</p> <p>-----</p>	<p>PH.:011-23381821, 23382165 MOB.:9810076012,8860076 012 Email: sanjayjain.chamber@gmail l.com</p> <p>-----</p> <p>MOB.: 9312224805, 011-27429287</p> <p>-----</p> <p>MOB.: 9811157265,011- 23382949</p> <p>-----</p> <p>MOB.: 9818030700,,011- 23942811</p> <p>-----</p>

4. MRS. SUPARNA SRIVASTAVA

B-267, GREATER KAILASH-I,
NEW DELHI-110048

MOB.: 9810235164,
011-29230764

5. MR. VIVEK GOYAL

E-317, GREATER KAILASH-I,
DELHI-110048

MOB.: 9810373320,
011-41630745

6. MR. ARUN BHARDWAJ

I-8, L.G.F., JUNG PURA EXTN.
NEW DELHI-110014

MOB.: 9810109681,
011-24310708

7. MR. VIKAS MAHAJAN

B-41, JUNG PURA EXTN.
NEW DELHI-110014

MOB.: 9810196050,
011-43506955

8. MR. ABHAY PRAKASH SAHAY

RESIDENCE: T-3,602, SUPREME
TOWERS, PLOT NOS. GH.04 & 05,
SECTOR-99, NOIDA -201304 (U.P.)

PH.: 0120-2559458

OFFICE: T-2,1302, SUPREME
TOWERS, PLOT NOS. GH.04 & 05,
SECTOR-99, NOIDA -201304 (U.P.)

PH.: 0120-4143271

CHAMBER: 462, DELHI HIGH COURT,
SHER SHAH ROAD, NEW DELHI-
110503

PH.: 011-23384670

(LETTER DT. 02.05.2017)

MOB.: 9810437458,
9213430885

e-MAIL:
abhaycgsc@gmail.com

A-46, LGF, DEFENCE COLONY,
NEW DELHI

MOB.: 9811418995,
011-43515752

9. MR. ANURAG AHLUWALIA

4-23 B, JUNG PURA B, LGF,
NEW DELHI-110014

MOB.: 9811700872,
011-24370872

10. MR. KIRTIMAN SINGH

28, LAWYERS CHAMBER,
SUPREME COURT OF INDIA,
NEW DELHI-110001

MOB.: 9999910115,
011-43050877

11. MR. MANISH MOHAN

A-64, LGF, NIZAMUDDIN EAST,
NEW DELHI-110013

MOB.: 9810118825,
011-41613434

12. MR. DEV PRAKASH
BHARDWAJ

B-100, 1ST FLOOR, SHIVALIK,
MALVIYA NAGAR, NEW DELHI-110017

MOB.: 9810246300

13. MR. MONIKA ARORA

8, TODER MAL LANE, BENGALI
MARKET, NEW DELHI-110001

MOB.: 991122225,
011-23718929

14. MR. RAJESH KUMAR GOGNA

AGARWAL LAW ASSOCIATES, 34-
BABAR LANE, 1ST FLOOR, BENGALI
MARKET, NEW DELHI-110091

MOB.: 9910483635,
011-233554330

15. MR. BHAGVAN SWARUP
SHUKLA

A-403, DEFENCE COLONY, NEW
DELHI-110024

MOB.: 9811157321
TEL.: 011-
24336724; 24330587

16. MR. VIKRAM JETLY

G-9, LGF, JANGPURA EXTN.,
NEW DELHI-110014

MOB.: 9810274452;
9999443544
TEL.: 011-24317268

17. SANJEEV NARULA

A-27, DEFENCE COLONY, NEW
DELHI-110024

MOB.; 9811191920
TEL.: 011-
41555704; 41555705

18. AMIT MAHAJAN

5, LAWYERS CHAMBERS, HIGH COURT
OF DELHI, SHERSHAH ROAD,
NEW DELHI-110003

MOB.: 9810079901
TEL.: 011-23381444

19. AKSHAY MAKHIJA

M-62, GREATER KAILASH-I,
NEW DELHI-110048

TEL.: 01141633423; 292346
96

20. JASMEET SINGH

CH. 216, NEW LAWYER CHAMBERS,
SUPREME COURT OF INDIA,
NEW DELHI-1.
CH: 446, DELHI HIGH COURT

MOB: 9868895906

EMAIL:
bharathi1003@gmail.com

21. MRS. BHARTHI RAJU

NEW DELHI-3.

CH. 446, DELHI HIGH COURT
NEW DELHI

MOB: 9818054806

C-70, NIZAMUDDIN EAST,
NEW DELHI-110013

OFF: 011-41066090

EMAIL:

singh.shivalakshmi@
gmail.com

22. MS. SHIVA LAKSHMI

56, NEW DELUXE APARTMENTS,
SECTOR 9, ROHINI, DELHI -110085

MOB: 9810529222

A-9, NIZAMUDIN EAST, NEW DELHI-
13

MOB.: 9810810005

PH.:011-24359593/94/97

EMAIL:

[gaurang@kanthcorp.c
om](mailto:gaurang@kanthcorp.com)

23. MR. RAVI PRAKASH

24.MR. GAURANG KANTH

254, FIRST FLOOR, OPP. NAVINTA,
NEAR DEV SAMAJ SCHOOL, SUKHDEV
VIHAR, NEW DELHI-25

MOB.: 9810635888

25. MR. RAKESH KUMAR

<p>BARCLAYS BANK PLC</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: <a href="mailto:sanjay_gupta@sngpar
tners.in">sanjay_gupta@sngpar tners.in</p> <p><a href="mailto:ateev_mathur@sngpar
tners.in">ateev_mathur@sngpar tners.in</p>
<p>BARCLAYS INVESTMENTS & LOANS (INDIA) LTD</p> <p>(LETTER DTD. 23.08.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p> <p>e-MAIL: <a href="mailto:sanjay_gupta@sngpar
tners.in">sanjay_gupta@sngpar tners.in</p> <p><a href="mailto:ateev_mathur@sngpar
tners.in">ateev_mathur@sngpar tners.in</p>

BAJAJ FINANCE LIMITED	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-1, NEW DELHI- 110048	PHONE: 9811250543, 011-26211488
C-DOT (CENTRE FOR DEVELOPMENT OF TELEMATICS) (6.10.2006)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110019	PHONE 26274477, 26278822
CANARA BANK (LETTER DT. 16.11.2016)	<p>1. MR. DIVYAKANT LAHOTI</p> <p>-----</p> <p>2. MR. PRADEEP K. BALAKRISHNAN</p> <p>-----</p> <p>3. MR. RAJESH GAUTAM</p> <p>(LETTER DTD. 14.07.2017)</p> <p>-----</p> <p>4. MR. KARAN KHANNA</p>	<p>C/O LAHOTI ADVOCATES B-23, SECTOR-14, NOIDA-201301</p> <p>-----</p> <p>C/O RAD & PARTNERS, C-623, NEW FRIENDS COLONY, NEW DELHI-110025</p> <p>-----</p> <p>C/O KL MEHTA & Co., ADVOCATES, B-230, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI- 110048</p> <p>-----</p> <p>C/O M/S MADAN LAL KHANNA & CO. 74, JANPATH, NEW DELHI-110001</p>	<p>E-MAIL: divyakant@gmail.com</p> <p>-----</p> <p>TEL.: 011-4728000 FAX-011-47280001 (M) 9810753830</p> <p>E-MAIL pradeep@radnpartners.com</p> <p>-----</p> <p>TEL.: 011-49404616 011-49403583</p> <p>MOB.: 9811252434</p> <p>E-MAIL: rajeshgautam@klmehta.net</p> <p>-----</p> <p>PH: 91-11-23356664, 23356665</p> <p>FAX: 91-11-23321585</p> <p>MOB.: 9810154778</p> <p>E-MAIL: mlkktax@gmail.com</p>

(LETTER RECD. ON 11.01.2017)	5. MR. DEEPAK JAIN	C/O RAD & PARTNERS LAW FIRM, C-623, OPPOSITE GURUDWARA, NEW FRIENDS COLONY, NEW DELHI-110025	----- MOB.: 9910505313
CENTRAL BOARD OF SECONDARY EDUCATION (LETTER DT. 04.02.2017)	MR. AMIT BANSAL	OFF.:B-231, GREATER KAILASH-I, NEW DELHI-110048 CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	PH.: 29248022 29231510 MOB.: 9810072413 9871403654
	MR. ATUL KUMAR	CHAMBER NO. 363, IIIRD FLOOR, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI	----- MOB. 9818683833
	MR. ASHOK KUMAR	J-15, IIIRD FLOOR, KIRTI NAGAR, NEW DELHI-110015	----- MOB.:9810011826 EMAIL: ashok1166@yahoo.com
CENTRAL WAREHOUSING CORPORATION	MR. K.K. TYAGI	316, LAWYER'S CHAMBER, C.K. DAPHTARY BLOCK,TILAK LANE, SUPREME COURT OF INDIA, NEW DELHI-110001	TEL: 23070296 MOB.: 9811157131 EMAIL: kktsc@yahoo.com
CENTRAL INFORMATION	PROF. K.K. NIGAM	CHAMBER NO. 372, HIGH COURT OF DELHI,NEW DELHI	
CENTRAL INFORMATION	MR. O.P. SAXENA	CHAMBER NO. 372,	PHONE: 2338 6446,

<p>COMMISSION</p>		<p>HIGH COURT OF DELHI, NEW DELHI</p>	<p>MOBILE: 9810012444.</p>
<p>CEMENT CORPORATION OF INDIA LTD. (15.11.2006)</p>	<p>1. SH. SANJEEV RALLI</p> <p>-----</p> <p>2. SH ALAKH KUMAR</p> <p>-----</p> <p>3. M/S. M.V. KINI & CO</p>	<p>CHAMBER NO. 391, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>-----</p> <p>CHAMBER NO. 367, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE, NEW DELHI-110016</p> <p>-----</p> <p>KINI HOUSE, 6/39, JUNG PURA 'B' NEW DELHI-110014</p>	<p>PH.NO.23381336 MOBILE; 9811087093</p> <p>-----</p> <p>PH. 23387072</p> <p>TEL. 9811063763 PHONE: 26564516, 26511625</p> <p>-----</p> <p>TEL. 24371038-39-40</p>
<p>COMPTROLLER AND AUDITOR GENERAL OF INDIA (24.07.2006)</p>	<p>1. KANTH & ASSOCIATES MR. GAURANG KANTH 'STANDING COUNSEL'</p> <p>[FOR IAAD CASES, 2-YRS. EXTENSION FROM 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>2. MR. SUDHIR NANDRAJOG "SENIOR COUNSEL" [FOR IAAD CASES]</p>	<p>OFF: A-9, NIZAMUDDIN EAST, NEW DELHI -110003</p> <p>-----</p> <p>103/I, HANS BHAWAN, 1-BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002</p>	<p>PH: 24359593, 24359594, 24359597</p> <p>E-MAIL: info@kanthandassociates.com</p> <p>-----</p>

	<p>-----</p> <p>3. MR. MUNEESH MALHOTRA "PANEL COUNSEL" [FOR IAAD CASES]</p> <p>-----</p> <p>4. MR. SANJAY BANSAL</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p> <p>-----</p> <p>5. MR. KRISHNAYAN SEN</p> <p>[PANEL COUNSEL FOR IAAD CASES FOR 2-YEAR WEF 01.07.2016 TO 30.06.2018; LETTER DTD.09.09.2016]</p>	<p>-----</p> <p>N-212, GREATER KAILASH, PART-I, NEW DELHI-110048</p> <p>-----</p> <p>237, LAWYERS' CHAMBERS (NEW BLOCK), SUPREME COURT OF INDIA, NEW DELHI-110001</p> <p>-----</p> <p>E-177, LGF, EAST OF KAILASH, NEW DELHI-110065</p>	<p>-----</p>
<p>COAL INDIA LTD. [NOMINATED COUNSELS]</p> <p>(LETTER DATED 24.10.2016)</p>	<p>1. MR. ANIP SACHTHEY</p> <p>-----</p> <p>2. GP. CAPT. MR. KARAN SINGH BHATI (PANEL LAWYER FOR COAL INDIA LTD AND ITS SUBSIDIARY COMPANIES)</p>	<p>6, SCHOOL LANE, OPP. HOTEL 'THE LALIT', NEW DELHI-110001</p> <p>-----</p> <p>OFFICE ADDRESS (BETWEEN 10 AM TO 7 PM ON ALL WORKING DAYS) : 18, TODAR MAL ROAD, BENGALI MARKET, NEW DELHI-110001</p>	<p>PH.:011-23311168, 23315816,41526049 EMAIL: anipr@sachthey.com</p> <p>-----</p> <p>PH.: 011-23711238 TELE-FAX :011-41525860 (MOB) 9811168948, & 9350887879</p>

		<p>CHAMBER ADDRESS (BETWEEN 2 PM TO 4 PM ON ALL WORKING DAYS, EXCEPT SATURDAY) : 005, C.K.DAPHTARY BLOCK, SUPREME COURT, NEW DELHI-110001</p>	<p>EMAIL: bhatiassociates@gmail.com scgscaft.delhi@gmail.com</p>
<p>3. MR. VIVEK NARAYAN SHARMA</p>	<p>----- D-120, S.F., EAST OF KAILASH, NEW DELHI-110065</p>	<p>----- D-120, S.F., EAST OF KAILASH, NEW DELHI-110065</p>	<p>----- PH. : 011-46698822, 41721828 EMAIL: narayan@aplihsnarayan.com; vincynarayan@gmail.com; viveknarayansharma@gmail.com</p>
<p>4. MR. KRISHNAYAN SEN</p>	<p>----- E-177, LGF, EAST OF KAILASH NEW DELHI-110065</p>	<p>----- E-177, LGF, EAST OF KAILASH NEW DELHI-110065</p>	<p>----- PH. : 011-26215601, 26215602 EMAIL: krishnayan.sen@verus.net.in</p>
<p>5. MR. HARSHA PEECHARA</p>	<p>----- AB-19, TILAK MARG, NEW DELHI-110001</p>	<p>----- AB-19, TILAK MARG, NEW DELHI-110001</p>	<p>----- PH. : 011-23386204, 23386465 EMAIL: shpechara@gmail.com</p>
<p>6. MR. RAVI P. MALHOTRA</p>	<p>----- 'PREM', E-50, GREATER KAILASH ENCLAVE-I, NEW DELHI-110048</p>	<p>----- 'PREM', E-50, GREATER KAILASH ENCLAVE-I, NEW DELHI-110048</p>	<p>----- PH. : 011-26242800-01 EMAIL: ravi.p.m@hotmail.com</p>
<p>7. MR. NEERAJ K. GUPTA</p>	<p>----- 307, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>----- 307, M.C. SETALVAD BLOCK, SUPREME COURT OF INDIA, NEW DELHI-110001</p>	<p>----- PH. : 011-26242800-01 EMAIL: ravi.p.m@hotmail.com -----</p>

<p>(LETTER DTD. 18.04.2017/04.05.2017)</p>	<p>----- MR. VAIBHAV AGNIHOTRI, ADVOCATE</p>	<p>----- SKV ASSOCIATES A-118, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.: 011-23073599 EMAIL: neerajattorney@gmail.com ----- PH.: 91 9999127152 9811113432</p>
<p>CENTRAL ADOPTION RESOURCE AGENCY</p>	<p>MR. V.N. RAGHUPATI</p>	<p>12, NEW LAWYERS CHAMBER SUPREME COURT OF INDIA BHAWANDAS ROAD, NEW DELHI- 110001</p>	
<p>CONSULTANCY DEVELOPMENT CENTRE LETTER DATED 25.01.2008</p>	<p>M/S SIKRI & CO, ----- MR. RAKESH GOSAIN, ADVOCATE</p>	<p>CHAMBER NO.229, HIGH COURT OF DELHI, NEW DELHI ----- B-57, DEFENCE COLONY, NEW DELHI-110024 C-6/6367, VASANT KUNJ, NEW DELHI-110070</p>	<p>----- Ph 41553905-09 PH; 9810393161</p>
<p>COMPETITION COMMISSION OF INDIA</p>	<p>MR. RAJEEV SAXENA ADVOCATE</p>	<p>708, LAWYERS CHAMBERS-III, NEW DELHI-110003</p>	<p>MOBILE: 9810811180</p>

<p>CENTRAL COUNCIL OF INDIAN MEDICINE DEPARTMENT OF 'AYUSH' MINISTRY OF HEALTH & FAMILY WELFARE</p>	<p>M/s LEGAL AXIS ATTORNEYS & SOLICITORS</p>	<p>C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.No. 011-41404040 E-MAIL: legalaxis@legalaxis.net</p>
<p>CENTRAL VIGILANCE COMMISSION (CVC)</p> <p>(LETTER DTD. 24.04.2017)</p> <p>MR. RAVINDER AGARWAL MENTIONED AT SR. No. (ii) IS AUTHORIZE TO RECEIVE ADVANCE COPY OF PAPER BOOKS ON BEHALF OF CVC IN DELHI HIGH COURT.</p>	<p>(i) MR. SURENDER SINHA `LEGAL COUNSEL`</p> <p>-----</p> <p>(ii) MR. RAVINDER AGARWAL `LEGAL COUNSEL`</p> <p>-----</p> <p>(iii) MS. TATINI BASU `LEGAL COUNSEL`</p>	<p>H-3/2, SECTOR-18, ROHINI, DELHI-110089</p> <p>-----</p> <p>CHAMBER: CHAMBER No. 252, BLOCK I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>OFF.: C-70, NIZAMUDDIN EAST, NEW DELHI-13</p> <p>-----</p> <p>OFF.: H.No.251, SECOND FLOOR, SECTOR 15 A, GAUTAM BUDH NAGAR, NOIDA-201301, UTTAR PRADESH</p>	<p>-----</p> <p>PH.: 011-23382355 MOB.: 9810056263</p> <p>PH.: 011-41076348</p> <p>e-MAIL: ravinderagar@gmail.com</p> <p>-----</p> <p>PH.(OFF.) 0120 4284326 MOB.: 9811215768</p> <p>EMAIL: tatinibasudv@gmail.com</p>
<p>CENTRAL BUREAU OF INVESTIGATION (CBI)</p>	<p>1. MS. SONIA MATHUR (CBI RETAINER COUNSEL TO CONDUCT DSPE CASES FOR A PERIOD OF THREE YEARS</p>		

W.E.F. 29.03.2015 TO
28.03.2018)

2. MS. RAJDIPA BEHURA
(CBI RETAINER COUNSEL TO
CONDUCT DSPE CASES FOR A
PERIOD OF THREE YEARS
W.E.F. 17.05.2015 TO
16.05.2018)

3. MR. NARENDRA MAAN
(CBI RETAINER COUNSEL TO
CONDUCT DSPE CASES FOR A
PERIOD OF THREE YEARS
W.E.F. 03.01.2014, TERM
EXTENDED UPTO 30.06.2017 OR
TILL FURTHER ORDERS)-
[LETTER DTD. 06.07.2017]

MR. SANJEEV BHANDARI
(CBI RETAINER COUNSEL,
TERM EXTENDED UPTO
30.06.2017 OR TILL FURTHER
ORDERS)-[LETTER DTD.
06.07.2017]

MR. AJAY KUMAR GUPTA
(CBI RETAINER COUNSEL TO
CONDUCT DSPE CASES FOR A
PERIOD OF THREE YEARS FROM

<p>(NOTIFICATION DT. 31.08.2016 OF MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS)</p>	<p>THE DATE HE TAKES OVER CHARGE OR UNTIL FURTHER ORDERS,WHICHEVER IS EARLIER)</p> <p>-----</p> <p>MR. NIKHIL GOEL, ADVOCATE</p> <p>MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE</p> <p>MR. ANUPAM S. SHARMA, ADVOCATE</p> <p>(ENGAGED AS CBI RETAINER COUNSEL, TO CONDUCT DSPE CASES, FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR DISPOSAL OF THE CASES, WHICHEVER IS EARLIER)</p>		
<p>COUNCIL OF SCIENTIFIC & INDUSTRIAL RESEARCH</p> <p>(LETTER DT. 27.06.2016)</p>	<p>MR. JAYESH K. UNNIKRI SHNAN, ADVOCATE-ON-RECORD, SUPREME COURT OF INDIA & LEGAL ADVISER</p>	<p>CSIR, ANUSANDHAN BHAVAN, 2 RAFI MARG, NEW DELHI -110001</p>	

(LETTER DT. 29.06.2016)

(ADVANCE SERVICE OF PETITIONS/ APPEALS ETC. AND NOTICES SHALL BE MADE TO THE CONTROLLER OF ADMINISTRATION (COAs)/ ADMINISTRATIVE OFFICER (AOs), OF THE CONCERNED LABs/INSTTs)

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-CENTRAL ROAD RESEARCH INSTITUTE, (CRRI) DELHI-MATHURA ROAD, P.O.CRRI, NEW DELHI 110025.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-INSTITUTE OF GENOMICS AND INTEGRATIVE BIOLOGY, (IGIB), NORTH CAMPUS, MALL ROAD, DELHI 110007

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF SCIENCE COMMUNICATION AND INFORMATION RESOURCES, (NISCAIR) Dr. KS KRISHNAN MARG, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL INSTITUTE OF SCIENCE, TECHNOLOGY AND DEVELOPMENT STUDIES, (NISTADS) Dr. KS KRISHNAN MARG, PUSA GATE, NEW DELHI 110012.

CONTROLLER OF ADMINISTRATION/ADMINISTRATIVE OFFICER

TION/ADMINISTRATIVE OFFICER
CSIR-NATIONAL PHYSICAL
LABORATORY, (NPL) Dr. KS
KRISHNANA MARG, NEW DELHI
110012.

HEAD, INNOVATION PROTECTION
UNIT (IPU) 14, SATSANG
VIHAR MARG, SPECIAL
INSTITUTIONAL AREA, 3RD
FLOOR, CSIR-NISCAIR
BUILDING, NEW DELHI-110067

DEPUTY SECRETARY/ UNDER
SECRETARY, CSIR-HUMAN
RESOURCE DEVELOPMENT GROUP
(HRDG) CSIR COMPLEX,
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DELHI-110012

DEPUTY SECRETARY/ UNDER
SECRETARY, ENGINEERING
SERVICES DIVISIONS (ESD)
CSIR COMPLEX, LIBRARY
AVENUE, PUSA, NEW DELHI-
110012

DEPUTY SECRETARY/ UNDER
SECRETARY, RECRUITMENT &
ASSESSMENT BOARD (RAB) CSIR
COMPLEX, LIBRARY AVENUE,
PUSA, NEW DELHI-110012

	<p>DEPUTY SECRETARY/ UNDER SECRETARY, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p> <p>-----</p> <p>DEPUTY SECRETARY/ UNDER SECRETARY, EXAMINATION UNIT, CSIR COMPLEX, LIBRARY AVENUE, PUSA, NEW DELHI-110012</p>		
INCOME TAX DEPARTMENT	CENTRALIZED SERVICE FOR ADVANCE COPIES OF PETITIONS/APEALS FILED IN RESPECT OF: INCOME TAX DEPARTMENT	CHAMBER NOS. 428, 429 HIGH COURT OF DELHI	
<i>DEPARTMENT OF REVENUE INCLUDING CBEC</i> MINISTRY OF FINANCE, GOVT. OF INDIA	FOR SERVICE OF ADVANCE NOTICES/WRIT PETITIONS/APEALS ETC.	NODAL OFFICER: CHAMBER NO. 205 LAWYERS' CHAMBER BLOCK-III DELHI HIGH COURT, NEW DELHI-110003	
OFFICE OF THE COMMISSIONER, VALUE ADDED TAX, DEPARTMENT OF TRADE & TAXES, 2ND FLOOR, VYAPAR BHAWAN, NEW DELHI	<p>1. MR. VINEET BHATIA</p> <p>-----</p> <p>2. MR. PARDEEP TARA</p>	<p>CHAMBER NO. III A/305 NEW CHAMBER BLOCK-III HIGH COURT OF DELHI, NEW DELHI</p> <p>-----</p> <p>15-A/9, GROUND FLOOR, EAST PATEL NAGAR,</p>	<p>PH.:011-46536490, 29241260,9811081159</p> <p>-----</p> <p>PH.:011-25883687, 9811051016</p>

[LETTER DATED 29.06.12]	----- 3. MR. A.K. BABBAR	NEW DELHI-110008 ----- F-51, NARAINA VIHAR, NEW DELHI-110028	----- PH.: 9811115749
O/o THE COMMISSIONER OF CUSTOMS (I&G) , NEW CUSTOMS HOUSE NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL	CHAMBER NO. 479, LAWYERS' CHAMBER BLOCK NO. II, DELHI HIGH COURT, NEW DELHI	Mobile:9810077957
O/o THE COMMISSIONER OF CUSTOMS, AIR CARGO EXPORT COMMISSIONERATE, NEW CUSTOM HOUSE, IGI AIRPORT, NEW DELHI	1. MR. SATISH KUMAR (SENIOR STANDING COUNSEL) ----- 2. DR. ASHWANI BHARDWAJ (JUNIOR STANDING COUNSEL)	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT, NEW DELHI-110003 ----- CHAMBER NO. 319, SUPREME COURT LAWYERS CHAMBER, SETALVAD BLOCK, B.D. ROAD, NEW DELHI-110095	
O/o THE PRINCIPAL COMMISSIONER OF CUSTOMS, AIR CARGO COMPLEX (IMPORT) NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037	MR. SANJEEV NARULA (NODAL STANDING COUNSEL)	CHAMBER NO. 463, HIGH COURT OF DELHI OFF. ADDRESS: C-633, NEW FRIENDS COLONY, NEW DELHI	PH. 23070376 41823452/43553451 MOB.: 9810274452/ 9871863446 E-MAIL: sanjeevnarula.cgsc@gmai

			l.com
DELHI CENTRAL EXCISE & SERVICE TAX ZONE, O/o THE CHIEF COMMISSIONER, CENTRAL EXCISE & SERVICE TAX (DZ) C.R. BUILDING, I.P. ESTATE, NEW DELHI	MR. SATISH KUMAR "NODAL SENIOR STANDING COUNSEL"	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	PH. 9810419742
O/o THE CHIEF COMMISSIONER OF CUSTOMS (DZ), NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-37	MR. KAMAL NIJHAWAN NODAL SENIOR STANDING COUNSEL (DELHI CUSTOMS ZONE)	CHAMBER NO. 479, BLOCK-II DELHI HIGH COURT, NEW DELHI	
CENTRAL EXCISE, CUSTOMS & SERVICE TAX, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE, C.G.O. COMPLEX-II, KAMLA NEHRU NAGAR, GHAZIABAD	SHRI SATISH KUMAR, ADVOCATE SENIOR STANDING COUNSEL	CHAMBER NO. 464, LCB-I, DELHI HIGH COURT NEW DELHI-110003	Ph. 9810419742
[CUSTOM, EXCISE & SERVICE TAX] CENTRAL BOARD OF EXCISE & CUSTOMS, DEPARTMENT OF REVENUE, MINISTRY OF FINANCE, GOVERNMENT OF INDIA	MS. SONIA SHARMA (SENIOR STANDING COUNSEL)	CHAMBER NO. 137-A, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003	TEL.:011-23387455 MOB.:9811111993 Email: soniaslaw@hotmail.com
OFFICE OF THE COMMISSIONER, CENTRAL EXCISE, DELHI-I	<u>PANEL OF SENIOR STANDING COUNSEL</u>		

<p>C.R. BUILDING, I.P. ESTATE, NEW DELHI-110009</p> <p>LETTER DATED: 10.09.2012</p>	<ol style="list-style-type: none"> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHOWDHURY 5. MS. SONIA SHARMA 6. MR. SYED ZAFAR MOONIS <p><u>PANEL OF JUNIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MS. PRABJYOTI KAUR 2. MR. ASHWANI BHARDWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN 	<p><u>NODAL OFFICER AVAILABLE AT:</u></p> <p>ROOM No. 137 A, LAWYERS CHAMBER, NEW BLOCK, DELHI HIGH COURT, N.DELHI</p> <p>TO RECEIVE ADVANCE NOTICES/ PETITIONS ETC. ON BEHALF OF CENTRAL EXCISE & SERVICE TAX INCLUDING C.B.E.C.</p>	
<p>O/O THE COMMISSIONER OF CUSTOMS (PREVENTIVE) , NEW CUSTOMS HOUSE, NEAR IGI AIRPORT, NEW DELHI-110037</p>	<p>MR. KAMAL NIJHAWAN "NODAL SENIOR STANDING COUNSEL"</p>	<p>CHAMBER NO.479, BLOCK-II, DELHI HIGH COURT, NEW DELHI</p>	
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-I,</p>	<p><u>SENIOR STANDING COUNSEL</u></p> <ol style="list-style-type: none"> 1. MR. SATISH KUMAR 2. MR. KAMAL NIJHAWAN 		

<p>MANGAL PANDEY NAGAR, MEERUT (U. P.)</p>	<p>3. MR. RAHUL KAUSHIK 4. MR. ANSHUMAN CHAUDHARY 5. MS. SONIA SHARMA 6. MR. SYED JAFAR MOONIS</p> <p><u>JUNIOR STANDING COUNSEL</u> 1. MS. PRABHJYOTI KAUR 2. MR. ASHWANI BHARADWAJ 3. MR. AMIT ANAND 4. MS. GEETANJALI SHARMA 5. MS. ANJANA GOSAIN</p>		
<p>OFFICE OF THE COMMISSIONER, CUSTOMS & CENTRAL EXCISE COMMISSIONERATE: MEERUT-II, DELHI ROAD, MEERUT (U. P.)</p>	<p><u>(BAREILLY DIVISION)</u> 1. (I) MR. SYED JAFAR MOONIS SENIOR STANDING COUNSEL (II) MS. GEETANJALI SHARMA JUNIOR STANDING COUNSEL</p> <p><u>(HALDWANI DIVISION)</u> 2. (I) MR. KAMAL NIJHAWAN SENIOR STANDING COUNSEL (II) MS. ANJANA GOSAIN JUNIOR STANDING COUNSEL</p> <p><u>(MORADABAD DIVISION & ICD)</u> 3. (I) MR. RAHUL KAUSHIK</p>	<p>I) CHAMBER NO.190, BLOCK-II, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI-110003</p> <p>II) CHAMBER NO.621, LAWYERS CHAMBER BLOCK, DISTRICT COURTS DWARKA, SECTOR-10, N. DELHI-75</p>	<p>Mob. : 9899147053</p>

	<p>SENIOR STANDING COUNSEL</p> <p>(II) MR. AMIT ANAND JUNIOR STANDING COUNSEL</p> <p>(III) MS. PRABHJYOT KAUR JUNIOR STANDING COUNSEL</p> <p><u>(RAMPUR DIVISION)</u></p> <p>4. (I) MS. SONIA SHARMA SENIOR STANDING COUNSEL (II) MR. ANSHUMAN CHAUDHRY SENIOR STANDING COUNSEL</p> <p><u>(HAPUR DIVISION)</u></p> <p>5. (I) MR. SATISH KUMAR SENIOR STANDING COUNSEL</p> <p>(II) MR. ASHWANI BHARADWAJ JUNIOR STANDING COUNSEL</p>		
<p>OFFICE OF CONTROLLER OF CERTIFYING AUTHORITIES,</p> <p>DEPARTMENT OF INFORMATION TECHNOLOGY, MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY,</p>	<p>MS. GIRIJA KRISHAN VARMA, ATTORNEY</p> <p>M/S GIRIJA LAW PARTNERS</p> <p>[UPTO 20.02.2014]</p>	<p>LAWYERS CHAMBER NO. 393, BLOCK-II (NEW BLOCK), HIGH COURT OF DELHI, NEW DELHI-110003</p>	<p>Tel.: 91-9313338142, 9910194228</p> <p>Email: giriya.stanfordat_torney@yahoo.com</p>
<p>CONSORTIUM FOR EDUCATIONAL COMMUNICATION</p>	<p>MR. AMITESH KUMAR, ADVOCATE</p>	<p>20-A, LAWYERS CHAMBER SUPREME COURT OF INDIA</p>	<p>Tel.No. 011-23386914, 23385275</p>

		NEW DELHI-110001	Mob.No. : 9811034115 Fax No. 011-23385245
CONTAINER CORPORATION OF INDIA LTD. (CONCOR)	MR. RAJINDER DHAWAN & ASSOC. ----- MS. AYUSHI KIRAN (LETTER DT. 22.02.16) (FOR INTELLECTUAL PROPERTY & ARBITRATION RELATED MATTERS, LETTER DT. 08.04.2016)	260, LAWYERS' CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI OFFICE: H-61, GOBIND MANSION, CONNAUGHT CIRCUS, NEW DELHI-1 ----- B-504, SHATABDI RAIL VIHAR, PLOT NO. B-9/4, SECTOR-62, NOIDA-201309	PH: 23388494 MOBILE:9810027994 PH: 23322584 ----- MOB.: 7838824766 EMAIL: ayushi@alumnia.virginia.edu
CENTRAL BANK OF INDIA (LETTER DATED 30.01.2016)	MR. O.P. GAGGAR ----- SATYA DEV SHARMA & CO.	GAGGAR & COMPANY, ADVOCATES 490, LAWYERS CHAMBERS BLOCK-II HIGH COURT OF DELHI, NEW DELHI-110003 ----- 212, LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT	TEL.: (011) 23074100 MOB.: 9810185751 EMAIL: opgaggar@gmail.com gaggarco@gmail.com ----- TEL: 011-23382191/ 26512566

<p>(LETTER DATED 11.03.2016)</p>	<p>MR. VIVEK SHARMA (ENROL.NO. D-529/1989)</p> <p>MR. VINAY SHARMA (ENROL.NO. D-126/1995)</p>	<p>NEW DELHI - 110003</p>	<p>MOB. :</p> <p>MR. VIVEK SHARMA : 9810112366</p> <p>MR. VINAY SHARMA : 9810187867</p> <p>EMAIL: sharmavivek65@gmail.com</p> <p>vinaysharma2007@gmail.com</p>
<p>(LETTER DATED 01.10.2016)</p>	<p>-----</p> <p>MR. R.S. MATHUR (NOMINATED COUNSEL)</p>	<p>-----</p> <p>232 LAWYER CHAMBER (OLD BLOCK) DELHI HIGH COURT NEW DELHI-110003</p>	<p>-----</p> <p>PH.:23382622 MOB.: 9811220909 EMAIL: rajendraswarupmathur@gmail.com</p>
<p>CORPORATION BANK</p> <p>(LETTER DT. 21.04.2016) ZONAL OFFICE-DELHI SOUTH</p>	<p>MR. SAMRENDRA KUMAR, 'STANDING COUNSEL'</p>	<p>CHAMBER NO. 256, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p> <p>OFFICE AND RESIDENCE: 3/1, FIRST FLOOR, STREET NO. 4, INDIRA VIKAS COLONY, NEAR NIRANKARI PUBLIC SCHOOL, DELHI-110009</p>	<p>TEL: OFF.: 27607058 MOB.: 9999114922 9990114922 9818127495</p>

<p>CTBC BANK CO. LTD. (LETTER DT. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL 2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503 R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA) 9811800816 (MR. ATEEV MATHUR) PH.:+91 11 46175500 e-MAIL: <a href="mailto:sanjay_gupta@sngpar
tners.in">sanjay_gupta@sngpar tners.in <a href="mailto:ateev_mathur@sngpar
tners.in">ateev_mathur@sngpar tners.in</p>
<p>CAPRI GLOBAL CAPITAL LIMITED (LETTER DTD. 25.08.2017)</p>	<p>SHOBIT JAIN D/1032/2004 ----- MR. ANUPAM SINGH</p>	<p>E-342, LGF, EAST OF KAILASH NEW DELHI-110065 ----- N-2, 3rd FLOOR, RINGH ROAD, BHISHMA PITAMAH MARG, BLOCK N, SOUTH EXTENSION I, NEW DELHI-110049</p>	<p>MOB.: 09818668068 OFF: 011 26230371 ----- MOB: 9654926809 E-MAIL: anupamjsingh@gmail.com</p>
<p>DELHI SIKH GURDWARA MANAGEMENT COMMITTEE (DSGMC) (LETTER DTD. 30.09.2013) ----- (LETTER DTD. 27.02.2013)</p>	<p>SERVICE SHALL BE MADE AT THE OFFICE OF "LEGAL CELL", DSGMC, ONLY. ----- 1. MR. JASMEET SINGH</p>	<p>ADDRESS: LEGAL CELL, ROOM NO.35, DELHI SIKH GURDWARA MANAGEMENT COMMITTEE, GURDWARA RAKAB GANJ SAHIB, NEW DELHI-110001 ----- CHAMBER No. 176,</p>	<p>-----</p>

	<p>"NOMINATED COUNSEL"</p> <p>-----</p> <p>2. MS. PRABHSAHAY KAUR</p> <p>"NOMINATED COUNSEL"</p>	<p>LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p> <p>-----</p> <p>CHAMBER No. 184, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003</p>	
DELHI METRO RAIL CORPORATION LTD.	<p>M/S VIRENDER SOOD & CO</p> <p>-----</p> <p>M/S. A.K.SINGLA & CO STANDING COUSEL</p>	<p>257, LAWYERS CHAMBER, HIGHCOURT OF DELHI , NEW DELHI-110003</p> <p>-----</p> <p>FLAT 'L', SAGAR APPARTMENT 6, TILAK MARG, NEW DELHI-110001</p>	<p>TEL; 23386868/23385730 CELL: 9810010790/9891108181</p> <p>-----</p> <p>23384954, 23383734 FAX:23782596</p>
DELHI TRANSCO LTD (25.10.2006)	<p>MR.SUMEET PUSHKARNA</p> <p>-----</p> <p>MS. AVNISH AHLAWAT 'STANDING COUNSEL'</p> <p>[WEF 01.04.2017]</p>	<p>CH.346-A, LAWYER'S CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RES: F-254, VIKASPURI, NEW DELHI-110019</p> <p>-----</p> <p>CHAMBER NO. 243, HIGH COURT, DELHI</p>	<p>PH:91-11-23386355 91-11-28534497 TELFAX:91-11-28535908</p> <p>-----</p>
DELHI TRANSCO LTD./ DELHI POWER COMPANY LTD. (LETTER DTD. 21.03.2017)	<p>MR. RAJESH BAWEJA</p>	<p>CHAMBER NO 436, CIVIL WING, TIS HAZARI COURT, DELHI 110054</p>	

UNDERTAKING)			
DELHI INTERNATIONAL AIRPORT PVT LTD.	MR. ATUL SHARMA	207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI OFFICE: LINK LEGAL, 109. GOLF APARTMENTS, SUJAN SINGH, PARK, MAHARISHI RAMANNA MARG, NEW DELHI-110003	PHONE: 91 (011) 4610080- 82 91 (011) 4654840-42 Mobile No 9811055984 FAX: 91901104610083
DELHI DEVELOPMENT AUTHORITY (DDA) <u>OFFICE OF DDA (AT DHC) :</u> LAWYERS CHAMBER No. 425 & 426 BLOCK-I, HIGH COURT OF DELHI, NEW DELHI-110003	1] AJAY VERMA & ASSOCIATES [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14] ----- 2] MR. RAJEEV BANSAL [SENIOR STANDING COUNSEL; VIDE LETTER DTD. 25.04.14] ----- 3] MS. ANUSUYA SALWAN ----- 4] MS. SANGEETA CHANDRA	1] I-22 (LGF), JANGPURA EXTENSION NEW DELHI-110014 RES.: B-32. SECTOR-14, NOIDA-201301 ----- 2] CHAMBER: D-26/A, JANGPURA EXTN., NEW DELHI ----- 3] CHAMBER NO. 342, HIGH COURT OF DELHI RESI.: 47, PUSA ROAD, NEW DELHI RES.: 16/331-B, KHAJOOR ROAD, KAROL BAGH, NEW DELHI ----- 4] CHAMBER NO. 173,	PH. 24323307 MOB. 9811032001 FAX: 24322743 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net.in ----- OFF: 9811225368 RES: 25814176, 25816483 ----- PH: 95120-2512387, 2512390 -----

NEW CHAMBER'S BLOCK,
DELHI HIGH COURT, NEW DELHI

RESIDENCE: CHAMBER NO.310,
18/12, WEA, PUSA
LANE, KAROL BAGH, NEW DELHI-
110005

OFF: 24324159,41824200
RES: 23677747,23541300
98101-14141

25827394
9899820000

5] MR. ARUN BIRBAL

5] M-5, II ND FLOOR,
JANGPURA EXTENSION,
NEW DELHI-14

TEL: (O)
43717775,24327181
MOB:9810029802

6] MR. SANJEEV SABHARWAL
"STANDING COUNSEL"
(VIDE LETTER DTD.10.11.15)

6] LAWYERS CHAMBER No. 311,
BLOCK-III, HIGH COURT OF
DELHI, NEW DELHI-110003

TEL.: 46567338,
29239458

RESIDENCE-CUM-OFFICE:
S-432, GREATER KAILASH-I,
NEW DELHI-110048

MOBILE: 9810031680,
9910106949

E-MAIL:
solicitor6@gmail.com

7] MR. PAWAN MATHUR
[STANDING COUNSEL]

(VIDE LETTER DTD.10.07.14)

8] MR. DHANESH RELAN
[STANDING COUNSEL]

	<p>(VIDE LETTER DTD.10.07.14)</p> <p>-----</p> <p>9) MR. SANJEEV SAGAR [PANEL LAWYER]</p> <p>(VIDE LETTER DT. 21.04.16)</p>	<p>-</p> <p>-----</p> <p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>18, HARGOBIND ENCLAVE, BHARTENDU HARISH CHANDRA MARG, DELHI-110092</p>	<p>-----</p> <p>MOB: 9811016162</p> <p>OFFICE NO. 011- 22377840, 22375422, 47543981</p> <p>E-MAIL: sagarandsagar@live.com, sanjivsagar@gmail.com</p>
DR. APJ ABDUL KALAM TECHNICAL UNIVERSITY, U.P. IET COMPLEX SEETAPUR ROAD, LUCKNOW	MR. AMITESH KUMAR (STANDING COUNSEL)	146 SEEMANT VIHAR KAUSHAMBI NEAR RADISSON HOTEL GHAZIABAD	
ELECTRICITY REGULATORY COMMISSION	1. MR. SURESH TRIPATHY	160, LAWYERS CHAMBERS, DELHI HIGHCOURT,NEW DELHI	PH. 22444301, 22010642 MOBILE; 9810269115
	----- 2. MS. PRATIMA GUPTA	----- 241, LAWYER CHAMBER,DELHI HIGH COURT,NEW DELHI	----- TEL. CH.: 23384122 MOBILE: 9811282222

		RES.: C-11/1, DDA SFS FLATS, SAKET, NEW DELHI-110017	
DELHI & DISTRICT CRICKET ASSOCIATION (DDCA)	MR. JAGDEEP SINGH BAKSHI & MR. AMITESH SINGH BAKSHI	CHAMBER NO.288, NEW CHAMBERS BLOCK, DELHI HIGH COURT, NEW DELHI-110001 B-187, GUJRANWALA TOWN, DELHI-110009	MOB:9811025921; 9818223833 EMail: jagdeepbakshi@yahoo.co.in amiteshwarbakshi@yahoo.co.in
DELHI TECHNOLOGICAL UNIVERSITY (DTU) (FORMERLY DELHI COLLEGE OF ENGINEERING)	1] MR. ATUL NANDA ----- 2] MS. AVNISH AHLAWAT	1] 12/C, SAGAR APARTMENTS, TILAK MARG, NEW DELHI ----- 2] CHAMBER NO. 243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI OFF. A-33, DEFENCE COLONY, NEW DELHI-110024	----- TEL. 23384517 MOB. 9810134741
DELHI JAL BOARD	1. MR. SUMEET PUSHKARNA "STANDING COUNSEL" ----- 2. MS. SANGEETA BHARTI "ADDL.STANDING COUNSEL"	CHAMBER No. 111, BLOCK-III, DELHI HIGH COURT, NEW DELHI ----- 405, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOBILE NO.: 9811042847 TEL.No. : 011-65161440 e-MAIL: pushlaw@yahoo.co.in ----- MOB.:9811112863 Tel.No.011-24308800 e-MAIL: sangeetabharti@gmail.co

	<p>----- 3.MS. NANDITA RAO "ADDL.STANDING COUNSEL"</p>	<p>----- CHAMBER No. 424, BLOCK-I, DELHI HIGH COURT</p>	<p>m ----- MOB.:9999031918 TEL.No. 011-29555376 29552589 e-MAIL: knanditarao@gmail.com</p>
<p>DELHI TRANSPORT CORPORATION (LETTER DATED 27.07.2006)</p>	<p>1. MS. AVNISH AHLAWAT</p> <p>-----</p> <p>2. MR. SUMEET PUSHKARNA</p> <p>-----</p> <p>3. MR. AJAY VERMA</p>	<p>243,LAWYERS CHAMBER, DELHI HIGH COURT,N.DELHI-110003</p> <p>OFF: A-33,DEFENCE COLONY NEWDELHI-110024</p> <p>RES: A-855-F,SUSANT LOK PHASE-I ,GURGAON ,HARYANA</p> <p>-----</p> <p>2] 346-A, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p> <p>RES: F-254, VIKAS PURI, NEW DELHI-18 OFFICE;</p> <p>-----</p> <p>3] I-22 (LGF) , JANGPURA EXTENSION, NEW DELHI-110014</p> <p>RES: B-32, SECTOR 14,</p>	<p>PH: 23384517 FAX: 011- 23382820</p> <p>PH: 51012214,51048401 MOBILE: 9810134741 EMAIL: PH: 95124-5048712</p> <p>avnishahlawat@yahoo.com</p> <p>-----</p> <p>PH:91-11-285535908 MOBILE: 9811042847 (SELF) 20605251 (OFF) EMAIL: pushkarnas</p> <p>-----</p> <p>PH: (11)24323307 Mob.:9811032001 EMAIL: avermadelhi@gmail.com ajverma@ndf.vsnl.net</p>

	<p>-----</p> <p>4. MR. SANTOSH KUMAR TRIPATHI (LETTER DT. 19.08.2015)</p> <p>-----</p> <p>5. MR. NAUSHAD AHMED KHAN (LETTER DT. 19.08.2015)</p>	<p>NOIDA-201301</p> <p>-----</p> <p>CHAMBER ADDRESS: 321, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, NEW DELHI- 110001</p> <p>RESIDENCE/OFFICE ADDRESS: FLAT NO. 34, VIDHI APARTMENT, PLOT NO.116, I.P. EXTN. PATPARGANJ, DELHI -92</p> <p>-----</p> <p>CHAMBER ADDRESS: 436, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p> <p>RESIDENCE/OFFICE ADDRESS: S-513, 2nd FLOOR, SCHOOL BLOCK, SHAKAR PUR-II, MAIN VIKAS MARG, DELHI-92</p>	<p>t.in</p> <p>FAX (11) 24322743</p> <p>TEL: 95120) 2512387, 2512390. OUT SIDE DELHI (120) 2512387, 2512390</p> <p>-----</p> <p>MOB. NO. : 9868250806 PH. NO. : 011-22231198</p> <p>-----</p> <p>MOB. NO.: 9868111799 PH. NO.: 011-23073821 FAX NO.: 011-42486199</p>
<p>DELHI POWER COMPANY LTD. (LETTER DTD. 15.11.2006)</p>	<p>1. MS. AVNISH AHLWAT</p>	<p>1] 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	

	<p>-----</p> <p>2. SH. S.K. DUBEY</p> <p>-----</p> <p>3. SH. SUMEET PUSHKARNA</p>	<p>RES: A-33, DEFENCE COLONY, N.DELHI-110024</p> <p>-----</p> <p>2] 228, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p> <p>-----</p> <p>3]346-A, LAWYER'S CHAMBER, DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>DELHI NURSING COUNCIL</p> <p>(AN AUTONOMOUS BODY OF GOVT. OF DELHI)</p> <p>AT: AHILYA BAI COLLEGE OF NURSING BUILDING</p> <p>LOK NAYAK HOSPITAL, NEW DELHI-110002</p>	<p>MR. PRAVEEN KHATTAR</p> <p>[w.e.f. 08.01.2010]</p>	<p>164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI</p>	
<p>DELHI PUBLIC SCHOOL SOCIETY</p>	<p>MR. PUNEET MITTAL</p>	<p>241, LAWYERS CHAMBER, HIGH COURT OF DELHI NEW DELHI</p> <p>3, GULMOHAR ENCLAVE, NEW DELHI-49</p>	<p>PH. NO. 23389122, 23389454</p> <p>PH.NO. 26511711, 26859797</p> <p>FAX' 26519797</p>
<p>DELHI AGRICULTURAL MARKETING BOARD (A STATUTORY BODY UNDERTHE GOVT OF DELHI)</p>	<p>MS. AVNISH AHLAWAT</p>	<p>243, LAWYERS CHAMBER, DELHI HIGH COURT, N. DELHI-110003</p>	<p>PH: 23384517 FAX: 011- 23382820</p>

		<p>OFF: A-33,DEFENCE COLONY NEWDELHI-110024</p> <p>RES: A-855-F,SUSANT LOK PHASE-I ,GURGAON ,HARYANA</p>	<p>PH: 51012214,51048401 MOBILE: 9810134741 MAIL;AVNISHAHLAWAT@YAH O.COM PH 95124-5048712</p>
<p>DELHI AGRICULTURAL MARKETING /FLOWER MARKET COMMITTEE, FISH & POULTRY MARKET COMMITTEE, FODDER MARKET COMMITTEE & KHOYA MAWA COMMITTEE</p>	<p>MS. AVNISH AHLAWAT, ADVOCATE</p>	<p>OFFICE: A-33 DEFENCE COLONY, LOWER GROUND FLOOR, NEW DELHI-110024</p> <p>CHAMBER: 243, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI</p>	<p>PH: 4101-2214,4104-8401</p> <p>PH: 2338-4517 FAX: 4101-2214</p>
<p>DELHI STATE INDUSTRIAL DEVELOPMENT CORPORATION {DSIDC} LTD</p>	<p>MS. ANUSUYA SALWAN</p>	<p>342, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003</p> <p>RES: 47, PUSA ROAD, NEW DELHI</p>	<p>2338 8501 2581 4176 MOBILE: 9811225368</p>
<p>DELHI POLLUTION CONTROL COMMITTEE</p> <p>LETTER DTD. 15.05.2012</p>	<p>1. MR. SANJEEV RALLI</p> <p>-----</p> <p>2. MR. BIRJA MAHAPATRA</p>	<p>CHAMBER NO. 391 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003</p> <p>-----</p> <p>CHAMBER NO. 12 LAWYERS' CHAMBER BLOCK-II SHERSHAH SURI MARG NEW DELHI-110003</p>	<p>MOB.: 9811087093</p> <p>-----</p> <p>MOB.: 9810935526</p>

<p>DENA BANK</p> <p>(LETTER DT. 25.11.2016)</p>	<p>M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS</p> <p>-----</p> <p>MR. ARUN AGGARWAL</p>	<p>74, JANPATH, NEW DELHI-110001</p> <p>-----</p> <p>159, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003</p> <p>RESIDENCE: 51, VIGYAN LOK, DELHI-110092</p> <p>26, TRILOK APARTMENTS, 85, I.P. EXTENSION, DELHI-110092</p>	<p>PH:+91-11-23356664 23356665 FAX: +91-11-23321585 e-mail: mlkktax@bol.net.in</p> <p>-----</p> <p>PH:+91-11- 23383514 (OFF.) 22153988 (RES.) 22242624 MOB.: 9811087995 e-mail: ADVARUN36@GMAIL.COM ADVARUNAGGARWAL@GMAIL.COM</p>
<p>DELHI SC/ST/OBC/MINORITY/ HANDICAPPED FINANCIAL & DEVELOPMENT CORPORATION</p> <p>(A GOVT. OF DELHI UNDERTAKING)</p>	<p>Mr. RAJESH BAWEJA</p>	<p>CHAMBER NO. 436, CIVIL WING, TIS HAZARI COURT, DELHI- 110054</p>	
<p>DIRECTORATE OF REVENUE INTELLIGENCE</p>	<p><u>PANEL OF COUNSELS</u></p> <p>1. MR. RAKESH KATYAL SENIOR STANDING COUNSEL</p> <p>-----</p>	<p>R/o A53, ASHOK VIHAR, PHASE-III, DELHI-110052</p>	<p>TEL.: 27302553, FAX: 23933553, MOB.: 9810643553 email.: rajeshlawyer@yahoo.co.in</p>

2. MR. VIKAS GARG
SENIOR STANDING COUNSEL

R/o 173/C-9, SECTOR-7,
ROHINI, DELHI-110088

TEL.:27049590/91,
MOB.:9910425666
email:advocatevikasgarg@yahoo.com

3. MR. SANJEEV KUMAR DUBEY
SENIOR STANDING COUNSEL

L-1, SOUTH EXTENSION-II,
NEW DELHI-110049
OFF.:703, LAWYERS CHAMBER,
BLOCK-III, HIGH COURT OF DELHI,
NEW DELHI

TEL.:41644560,
MOB.:9810062521
email:sanjeev123dubey@hotmail.com

4. MR. VIKAS GAUTAM
JUNIOR STANDING COUNSEL

CHAMBER NO. 26-27, PATIALA
HOUSE COURT, NEW DELHI

RES.: HOUSE NO.52, MANSI VIHAR,
SANJAY NAGAR GHAZIABAD, (U.P.)

TEL.:23385818,
MOB.:9868375074

FRESH PANEL OF COUNSELS FOR
HANDLING CASES OF INDIRECT
TAXATION:

201, LAWYERS CHAMBER, DELHI
HIGH COURT, NEW DELHI-110003

TEL.:23387066

1. MR. ADITYA SINGLA
SENIOR STANDING COUNSEL

2. MR. AJIT SHARMA
SENIOR STANDING COUNSEL

320, CK DAPHATARY CHAMBERS,
SUPREME COURT OF INDIA, NEW
DELHI

TEL.:23386175,
MOB.:9910940004

LETTER DT. 16.03.2017

3. MR. JUDY JAMES SENIOR STANDING COUNSEL	----- B-6/7, 2 ND FLOOR, SAFDARJUNG ENCLAVE EXTENSION, NEW DELHI- 110029 -----	MOB.:9910101362 -----
4. MR. PRITPAL SINGH NIJJAR SENIOR STANDING COUNSEL	----- D-247, BASEMENT, DEFENCE COLONY, NEW DELHI -----	TEL.:41315522, MOB.:9810795280 -----
5. MR. R.N. SINGH SENIOR STANDING COUNSEL	----- CHAMBER No. 540-541, PATIALA HOUSE COURTS, TILAK MARG, NEW DELHI-110001 -----	TEL.:23386464, MOB.:9868102646 -----
6. MR. R.V. SINHA, SINHA & ASSOCIATES, SENIOR STANDING COUNSEL	----- CHAMBER No. 405, BLOCK No. III, DELHI HIGH COURT COMPLEX, NEW DELHI-110001 -----	TEL: 23072490 MOB.: 9868230464 -----
7. MR. SATISH AGGARWALA SENIOR STANDING COUNSEL	----- 464, DELHI HIGH COURT, NEW DELHI -----	TEL.:23385818, MOB.:9899816666 -----
8. MR. VINOD DIWAKAR, SENIOR STANDING COUNSEL	----- 3, BIRBAL ROAD, 2 ND ROAD, JANGPURA EXTENSION, NEW DELHI- 110014 -----	TEL.:43541043, MOB.:99899392122 -----
1. MR. ABHAYA NATH DAS JUNIOR STANDING COUNSEL	----- 319, SAKET COURT CHAMBERS, NEW DELHI-110016 -----	TEL.:0124-4060458, MOB.:9818918655 -----
----- INTELLIGENCE OFFICER, DRI,	----- INTELLIGENCE OFFICER,	

	<p>HQRS, NEW DELHI HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI (EXCEPT DELHI ZONAL UNIT)</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT HAS BEEN APPOINTED TO RECEIVE THE ADVANCE COPY OF PAPER BOOKS ETC. PERTAINING TO DRI, DELHI ZONAL UNIT</p>	<p>DIRECTORATE OF REVENUE INTELLIGENCE (HQRS), 7TH FLOOR, D-BLOCK, I.P. BHAWAN, I.P. ESTATE, NEW DELHI.</p> <p>SENIOR INTELLIGENCE OFFICER (ADMN) DRI-DELHI ZONAL UNIT PARYAVARAN BHAWAN, 6TH FLOOR, CGO COMPLEX, NEW DELHI.</p>	
DIRECTORATE GENERAL OF FOREIGN TRADE (MINISTRY OF COMMERCE & INDUSTRY)	MR. VINEET MALHOTRA ADVOCATE (SPECIAL COUNSEL FOR EXPORT & IMPORT MATTERS)		
DR. BHIMRAO AMBEDKAR UNIVERSITY, AGRA (FORMERLY AGRA UNIVERSITY, AGRA) [LETTER DATED 29.06.2011]	MS. AMITA GUPTA, ADVOCATE	100, SUKHDEV VIHAR, NEW DELHI-110025	TEL.: 011-26911252, 09810017035, 66861070621
DELHI CO-OPERATIVE HOUSING FINANCE CORPORATION LTD. (DCHFC)	MR. SUNIL SABHARWAL	CHAMBER No. 472, LAWYERS CHAMBERS, HIGH COURT OF DELHI, N. DELHI-110003 RES.:B-101, MANSAROVER GARDEN, NEW DELHI-110015	PHONE: 25195602 (R), 23910585 (O) MOB.: 9810193509
DELHI URBAN SHELTER IMPROVEMENT BOARD, GOVT. OF NCT OF DELHI	MR. PARVINDER CHAUHAN, ADVOCATE	CHAMBER No. 298, NEW LAWYERS CHAMBER, HIGH COURT OF DELHI,	

<p>(LETTER DT. 29.08.2016)</p>	<p>----- MS. MINI PUSHKARNA, ADVOCATE</p>	<p>NEW DELHI-110001 ----- CHAMBER No. 346-A, BLOCK-1, LAWYERS CHAMBER, DELHI HIGH COURT.</p>	
<p>DELHI WAQF BOARD (EARLIER KNOWN AS DELHI WAKF BOARD)</p>	<p>MR. HASHMAT NABI "ADDITIONAL STANDING COUNSEL" ----- MR. SALEEM AHMED, `STANDING COUNSEL` (LETTER DT. 21.04.2016) ----- MR. WAJEEH SHAFIQ `NOMINATED STANDING COUNSEL` (LETTER DT. 25.05.2016) (LETTER DT. 08.02.2017) ----- MR. ALY MIRZA `NOMINATED/ADDITIONAL STANDING COUNSEL` (LETTER DT. 17.05.2016)</p>	<p>B-1/15, LOWER GROUND FLOOR, HAUZ KHAS, NEW DELHI-110016 ----- A-15, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013 ----- OFF. 18, CENTRAL LANE, BANGALI MARKET, NEW DELHI-110001 FLAT NO. F-3,6/89, MEDIA ENCLAVE, VAISHALI, GHAZIABAD (NCR) - 201012 ----- G-75, FIRST FLOOR, NIZAMUDDIN (WEST), NEW DELHI-110013</p>	<p>PH. 011-41407822/23 TELE FAX: 011-26561063 MOB: 9810017822 ----- TEL: OFF.:011-41054182 MOB.:9811079721 ----- MOB.: 9953756236 ----- MOB: 9899720944</p>

DELHI URBAN ART COMMISSION	MR. ROBIN RATNAKAR DAVID "PANEL COUNSEL"	202-206, TOLSTOY HOUSE, 15, TOLSTOY MARG, NEW DELHI-110001	TEL.: 43511111 MOB.: 9810250404
DELHI CANTONMENT BOARD (LETTER DATED 27.02.2017)	1. MR. MAHESH KUMAR SHARMA ----- 2. MR. ANCHIT SHARMA	SEAT NO.6, HALL NO.1, 1ST FLOOR, LAWYERS CHAMBERS, DWARKA COURTS, NEW DELHI-110075 ----- 1, BLOCK D MARKET, LSC NEAR HDFC BANK, VASANT VIHAR, NEW DELHI - 110057	MOB: 9990814902, 9711431818 ----- PH: 011 49071207 MOB: 9650208207
DIRECTORATE OF ENFORCEMENT (LETTER DATED 12.02.2016)	MR. AMIT MAHAJAN "CENTRAL GOVERNMENT STANDING COUNSEL"	CHAMBER NO. 461, LAWYERS CHAMBER, DELHI HIGH COURT	MOB: 9811191920
DELHI COMMISSION FOR WOMEN (LETER DATED 16.02.2016)	MS. PRABHSAHAY KAUR	CHAMBER NO. 184, BLOCK-II, DELHI HIGH COURT, NEW DELHI- 110003	
DEPARTMENT OF LAW, JUSTICE AND LEGISLATIVE AFFAIRS GOVT. OF NCT OF DELHI (LETTER DT. 24.06.2016)	MR. PABITRA ROYCHAUDHURI (GOVT. PLEADER/ ADDITIONAL STANDING COUNSEL (CIVIL)) ----- MR. TARUNVIR SINGH KHEHAR (GOVT. PLEADER/ ADDITIONAL	B-167, FIRST FLOOR, C.R. PARK, NEW DELHI-110019 ----- A2/113 (BASEMENT), SAFDARJUNG ENCLAVE, NEW DELHI-110029	

(LETTER DT. 21.07.2016)	STANDING COUNSEL (CIVIL))		
DELHI STATE HAJ COMMITTEE (LETTER DATED 07.11.2016)	MR. RAJENDER KR. RAWAT (STANDING COUNSEL)	CHAMBER NO. 326, LAWYER CHAMBER, DELHI HIGH COURT, NEW DELHI	MOB.: 9810053768
DMI FINANCE PRIVATE LIMITED (LETTER DTD. 24.08.2017 , TIMING 10.30 am TILL 4 PM)	1. MR. AMIT GUPTA D-154/2003 ----- 2. MR. VIKAS SHOKEEN D-1276/2000 ----- 3. MR. NEERAJ KUMAR D-770/2007 ----- 4. MR. RISHI SETHI D-2701/1999	BG-24, SHIVA ENCLAVE, A-4, PASCHIM VIHAR, NEW DELHI-110063 ----- AB-18, MIAN WALI NAGAR NEW DELHI-110087 ----- B-27, IST FLOOR, DEFENCE COLONY, NEW DELHI-110024 ----- F-18, L.G.F., LAJPAT NAGAR-III NEW DELHI-110024	MOB.: 9560052229 MOB.: 9891286119 MOB.: 9811338696 MOB.: 9811088212
EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO)	1.MR. RAJESH MANCHANDA ----- 2. MR. AMIT KHEMKA -----	1]CHAMBER NO.111, PATIALA HOUSE COURTS N. DELHI 110001 ----- 2]69, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, N. DELHI.110001 -----	1]PH.& FAX 0011- 23386930 (M) 9811010461 ----- 2]PH.011-23387323 (M) 9811502010 -----

	<p>3. SH. KESHAV MOHAN</p> <p>-----</p> <p>4. MS. APARNA BHAT</p> <p>-----</p> <p>5. MR. SIBO SANKAR MISHRA</p>	<p>3] E-157, SECTOR-20, NOIDA-201301</p> <p>-----</p> <p>4] 3/14B, L.G.F., JANGPURA, NEW DELHI-110014</p> <p>CHAMBER NO. 206, NEW LAWYERS CHAMBERS, SUPREME COURT OF INDIA NEW DELHI-110001</p> <p>-----</p> <p>5] LAWYERS CHAMBER NO. 32 SUPREME COURT OF INDIA NEW DELHI-110001</p>	<p>3] TEL: 0120- 2528748, 2534397 2556293, 2556294 FAX: 0120-2554530 MOB: 9818922800 E-mail: k_mohan2371@yahoo.co.in</p> <p>-----</p> <p>4] TEL. 91-11-24376447 TELEFAX. 91-11-24376446 E-mail: aparna_bhat@vsnl.com</p> <p>-----</p> <p>5] PH: 9311122138, 9810122138</p>
<p>EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (NORTH)</p> <p>(FOR THE BLOCK YEAR 2017-19) VIDE LETTER DTD. 05.07.2017</p>	<p>1. MR. KESHAV MOHAN</p>	<p>CHAMBER NO. 408, BLOCK-III HIGH COURT OF DELHI</p> <p>OFFICE: D-251, DEFENCE COLONY, NEW DELHI-110024.</p>	<p>MOB: 9818922800</p> <p>TEL.: 011-41686836-37 FAX: 011-41686835</p> <p>E-MAIL: adv.keshav.mohan@gm</p>

<p>(ON BEHALF OF CENTRAL BOARD OF TRUSTEES, EMPLOYEES PROVIDENT FUND ORGANIZATION/ CENTRAL PROVIDENT FUND COMMISSIONER, NEW DELHI / REGIONAL PROVIDENT FUND COMMISSIONER, DELHI (NORTH) ETC.)</p>	<p>2. MR. ARVIND KUMAR VERMA</p> <hr/> <p>3. MR. SATPAL SINGH</p>	<p>CHAMBER NO. 1/C-2, OPP. BAR CONNSEL OFFICE, IST FLOOR, LAWYERS CHAMBER, HIGH COURT OF DELHI</p> <p>OFFICE: 615, INDER PRAKASH BUILDING, BARAKHAMBHA ROAD, NEW DELHI-110001</p> <hr/> <p>CHAMBER NO. 601, BLOCK-III, HIGH COURT OF DELHI</p> <p>OFFICE: CHAIRMAN BHAWAN, NEAR SR SEC SCHOOL, VILLAGE KHAJOORI KHASH, P.O.GOKULPURI, DELHI-110094</p>	<p>ail.com</p> <p>keshav.mohan@lotuslawpartners.com</p> <hr/> <p>MOB.: 9811640858</p> <hr/> <p>MOB.: 9810780218</p>
<p>EMPLOYEES' PROVIDENT FUND ORGANISATION (EPFO), REGIONAL OFFICE: DELHI (SOUTH)</p>	<p>MR. R.C. CHAWLA "STANDING COUNSEL"</p> <hr/> <p>MR. KESHAV MOHAN, ADVOCATE</p>	<p>20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003</p> <hr/> <p>LOTUS LAW PARTNERS D-251, DEFENCE COLONY, NEW DELHI-110024</p>	<p>TEL.No. 23387261 MOB.: 9810395454</p> <hr/> <p>TEL.: 011-41686836-37 FAX : 011-41686835</p>

(LETTER DT. 29.08.2016)	(EMPANELMENT FOR THE BLOCK YEAR 2016-2018)		E-MAIL: adv.keshav.mohan@gmail.com keshav.mohan@lotuslawpartners.com
EMPLOYESS' PROVIDENT FUND ORGANISATION (EPFO) REGIONAL OFFICE: BHAVISHYA NIDHI BHAWAN, SECTOR-15-A, FARIDABAD- 121007 (HARYANA) LETTER DTD. 24.05.2012	MR. R.C. CHAWLA "PANEL ADVOCATE"	6] 20, LAWYERS' CHAMBER, HIGH COURT OF DELHI, NEW DELHI-110003	TEL.No. 23387261 MOB.: 9810395454
EMPLOYEE'S STATE INSURANCE CORPORATION LETTER DTD.21.1.08 <hr/> LETTER DTD. 20.3.2008	1. MS. REKHA PALLI <hr/> 2. MR. K.P. MAVI	1]CHAMBER NO.64, SUPREME COURT OF INDIA NEW DELHI. <hr/> 2]321, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003. OFFICE: D-50, F.F., PANDAV NAGAR, DELHI - 110092,	CHAMBER PHONE NO. 23383263 MOBILE: 9810380823 <hr/> TEL.NO. 2338 4217 TEL.NO. 2248 5717 MOBILE: 9810435717
ENGINEERING PROJECTS (INDIA) LIMITED	1]MR. M.M. PANDE, SENIOR MANAGER {LEGAL} & ADVOCATE <hr/>	1]CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003 <hr/>	PHONE: 2436 1666 & 2436 2120 <hr/>

	2] MR. NARENDRA SHARMA, MANAGER (LEGAL)	2] CORE-3, SCOPE COMPLEX 7, INSTITUTIONAL AREA NEW DELHI-110 003	PHONES: 2436 1666 & 2436 2121
ELECTION COMMISSION OF INDIA & CENTRAL BOARD OF IRRIGATION AND POWER	WAZIR CHAND CHOPRA & CO. MR. PANKAJ CHOPRA	245, LAWYERS CHAMBER, HIGH COURT, NEW DELHI B-201 EAST OF KAILASH, NEW DELHI-110 065	2338 5367, 2338 3178 FAX: 338 3178 2631 4507 AND 2862 1643 E MAIL: pankaj_1957@hotmail.com
ECL FINANCE LTD.	MR. ATUL SHARMA, ADVOCATE (STANDING COUNSEL)	asa, LAW FIRM, 3, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI-110014	PH: 011-43108998, 45661440, 43552440 EMAIL: asa@asalegal.in
FOOD CORPORATION OF INDIA [LETTER DTD. 05.01.2015]	1. MR. MANOJ, ADVOCATE 'STANDING COUNSEL' ----- 2. MS. HARVINDER OBEROI 'STANDING COUNSEL'	112, C.K.DAFTARY LAWYERS' CHAMBER BLOCK, SUPREME COURT OF INDIA, TILAK LANE, NEW DELHI-110001 <u>OFF. CUM RES.:</u> 613, SECTOR-29, NOIDA (U.P.) ----- 309, LAWYERS CHAMBERS BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 <u>OFFICE:</u> E-106 (G.F.), KALKAJI, NEW DELHI	PH.: 011-2307028 PH.: 0120-4208459 MOB.: 9350041255 ----- MOB.: 9213293004 MOB.: 9810178825

		CHAMBER No.277, PATIALA HOUSE COURT, NEW DELHI-110001	PH.:011-26228585
FOOD SAFETY & STANDARDS AUTHORITY OF INDIA, MINISTRY OF HEALTH & FAMILY WELFARE	M/s LEGAL AXIS ATTORNEYS & SOLICITORS	C-253, SECOND FLOOR, DEFENCE COLONY, NEW DELHI-110024	PH.: 011-41404040 E-MAIL: legalaxis@legalaxis.net
FULLERTON INDIA CREDIT COMPANY LIMITED (DTD. 25.08.2017)	SANJEEV SINGH & ASSOCIATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI- 110048	MOB.: 9810122176 EMAIL: ssalawfirm@ssalawfirm.in
GAIL (INDIA) LTD. (LETTER DTD. 02.08.2017)	MR. SANJEEV SAGAR 'STANDING COUNSEL' ----- MR. SANDEEP MAHAPATRA 'STANDING COUNSEL'	CHAMBER No. 210, 3 RD BLOCK, 2 ND FLOOR, DELHI HIGH COURT, DELHI OFFICE ADDRESS:-18, HARGOBIND ENCLAVE, 2 ND FLOOR, BHARTENDU HARISH CHANDRA MARG, DELHI- 110092 ----- E-45, 1ST FLOOR, LAJPAT NAGAR- III, NEW DELHI-110024 CHAMBER No. 267, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI	MOB: 9811016162 9810021846 OFFICE NO. 011- 47543981, 22377840, 22375422 E-MAIL: sagarandsagar@live.com , sanjivsagar@gmail.com ----- MOB: 9811472444 E-MAIL: sdeepmahapatra@gmail.com

<p>GAIL GAS LTD., REGD.OFF.: 16, BHIKAJI CAMA PLACE, R.K. PURAM, NEW DELHI-110066</p>	<p>MS. PURNIMA MAHESHWARI (LETTER DTD. 04.07.2017)</p>	<p>CHAMBER NO. 205, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: 111, JOR BAGH, NEW DELHI-110003</p>	<p>MOB.: 9810153018 E-MAIL: advpurnima11@gmail.com</p>
<p>GURU GOBIND SINGH INDRAPRASTHA UNIVERSITY DWARKA, SECTOR-16, NEW DELHI-110078</p>	<p>1. G.D. GOEL & CO. ----- 2. M/s SIKRI & COMPANY ----- 3. MS. ANITA SAHANI</p>	<p>373, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001 D-14, SECOND FLOOR, MARG NO. 13, SAKET, NEW DELHI- 110017 ----- 229, LAWYERS CHAMBERS HIGH COURT OF DELHI, NEW DELHI- 110003 OFFICE: C-108, DEFENCE COLONY, NEW DELHI-110024 ----- CHAMBER: 363, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-</p>	<p>PHONE: 23388969 Mob:9811941888, 9899811102 Email: gopallaw@yahoo.com Ph: 41671137, 26866141 ----- MOB: 9810113256</p>

	(LETTER DATED 15.02.16) "ADDITIONAL STANDING COUNSEL"	110003	
GANDHI SMRITI AND DARSHAN SAMITI LETTER DTD. 21.05.12	MR. M. ATYAB SIDIQI	CHAMBER NO. 279, LAWYERS' CHAMBER BLOCK-II HIGH COURT OF DELHI, NEW DELHI J-122, AFTAB HOUSE, SECTOR-41, NOIDA (U.P.)	MOB.: 09871321935 PH.:0120 4357204
PANEL OF: GOVT. OF NCT OF DELHI (FOR CIVIL & CRIMINAL CASES)	MR. RAHUL MEHRA [GOVERNMENT PLEADER/ SENIOR STANDING COUNSEL (CIVIL)] MR. RAHUL MEHRA [PUBLIC PROSECUTOR/ STANDING COUNSEL (CRIMINAL)] <u>GOVERNMENT PLEADERS/ ADDITIONAL STANDING COUNSELS (CIVIL)</u> 1. MR. SANJOY GHOSE 2. MR. GAUTAM NARAYAN	SERVICE OF ADVANCE COPIES OF CIVIL CASES FILED AGAINST THE GOVT. OF NCT OF DELHI SHOULD BE EFFECTED IN THE OFFICE OF THE STANDING COUNSEL (CIVIL) IN : <u>LAWYERS CHAMBER NO. 423,</u> DELHI HIGH COURT	

3. MR. DEVESH SINGH

4. MR. SATYAKAM

5. MR. ANUJ AGGARWAL

6. MR. NAUSHAD AHMED KHAN

7. MR. SANTOSH KUMAR
TRIPATHI

ADDITIONAL STANDING
COUNSELS (CRIMINAL)

1. MR. AVNINDER (AVI) SINGH

2. MS. KAMNA VOHRA

3. MR. RAJESH MAHAJAN

4. MR. SANJAY LAO

5. MR. ASHISH AGGARWAL

6. MS. RICHA KAPOOR

7. MR. RANBIR SINGH KUNDU

8. MS. NANDITA RAO

GOVERNMENT LEADERS /
PANEL ADVOCATES

1. MS. AARTI BANSAL

2. MR. AMIT SINGH

3. MR. AMRESH MATHUR

4. MR. ANKUR CHHIBBER

5. MR. ARJUN MITRA

6. MR. ASHWINI GARG

7. MR. AVTAR SINGH BHAMLOT

8. MS. BELA KHATTAR
CHAUHAN

9. MR. D. RAJESHWAR RAO

10. MS. DEEPTAKRITI VERMA

11. MR. DEVENDRA DEDHA

12. MR. DEVVRAT

13. DR. RAKESH GOSAIN
14. MR. GAURAV VERMA
15. MR. GURMAN CHAHAL
16. MR. GURSHARAN SINGH
17. MR. HEM KUMAR
18. MR. IKRANT SHARMA
19. MR. IRAM MAJID
20. MS. ISHA KHANNA
21. MR. JAIVEER
22. MR. JAYENDRA
23. MS. JYOTI TANEJA
24. MR. KHALID ARSHAD
25. MS. KIRAN SINGH
26. MR. KUSH SHARMA
27. MR. MAHABIR SINGH
28. MS. MANIKA TRIPATHI
PANDEY

29. MR. MANMEET SINGH
ARORA

30. MS. MISHA ROHATGI
MOHTA

31. MR. MUKESH KUMAR SINGH

32. MR. NAUNIDH ARORA

33. MR. NAVEEN KUMAR
SHARMA

34. MS. NEELAM SINGH

35. MS. NEHA RASTOGI

36. MS. NIDHI RAMAN

37. MR. PANKAJ SINHA

38. MS. PRABHSAHAY KAUR

39. MR. PRAMOD SEHGAL

40. MR. PUNEET SINGH

41. MR. R.K. ALAGH

42. MR. RAGHAV KUMAR
TIWARI

43. MR. RAGHVENDRA PANDEY
44. MR. RAHUL BAKSHI
45. MR. RAHUL SHARMA
46. MR. RAJ KUMAR SHERAWAT
47. MR. RAJ KUMAR YADAV
48. MR. RAJAT MALHOTRA
49. MR. RAVI CHATURVEDI
50. MR. RISHIKESH KUMAR
51. MS. ROMA BHAGAT
52. MS. SAAHILA LAMBA
53. MR. SACHIN NAHAR
54. MS. SAKSHI POPLI
55. MR. SANGRAM SINGH
56. MR. SANJAY DEWAN
57. MR. SAURABH CHADDA
58. MR. SHAHDAN FARASAT
59. MR. SHARAT KAPOOR

60. MR. SIDDHARTH DUTTA

61. MR. SIDDHARTH SHANKAR
RAY

62. MS. SONAM GUPTA

63. MR. SUMER KUMAR SETHI

64. MR. SUMIT AGARWAL

65. MR. SUMIT KUMAR BATRA

66. MR. SUNIL GOEL

67. MS. SUNITA BANSAL

68. MS. SWATY SINGH MALIK

69. MS. SWEETY SINGH

70. MR. UDIT GUPTA

71. MR. UTTAM DUTT

72. MR. VARUN NISCHAL

73. MR. VIKAS SHOKEEN

74. MR. VIKRANT NARAYAN
VASUDEVA

<p>(NOTIFICATION DTD. 14.07.2017)</p>	<p>75. MR. VINOD KUMAR GOYAL</p> <p>76. MR. VIRENDER KUMAR VATS</p> <p>77. MR. VIVEK SINGHAL</p> <p>-----</p> <p>MR. RAMESH SINGH, ADVOCATE (GOVERNMENT PLEADER/ STANDING COUNSEL (CIVIL))</p>	<p>-----</p> <p>P-4, 2ND FLOOR, GREEN PARK EXTENSION, NEW DELHI-110016</p>	
<p>GOVERNMENT OF NCT OF DELHI LAND & BUILDING DEPARTMENT</p> <p>[NOTFN. DTD. 09.03.2017]</p>	<p>1. MS. RACHNA SRIVASTAVA</p> <p>2. MR. ARUN BIRBAL</p> <p>3. MR. PUNEET AGARWAL</p> <p>4. MR. SUDERSHAN JOON</p> <p>5. MS. DEEPIKA</p> <p>6. MS. ABHA MALHOTRA</p> <p>7. MR. SANJAY KUMAR PATHAK</p> <p>8. MR. KAMAL KANT JHA</p> <p>9. MS. MINI PUSHKARNA</p>		

	<p>10.MR. SACHIN NAWANI</p> <p>11.MR. RAJNEESH KUMAR SHARMA</p> <p>12.MS. ASTHA TYAGI</p> <p>13. MS. MONIKA TRIPATHY PANDEY</p> <p>14. MR. SIDDHARTHA PANDA</p> <p>15. MR. BIRAJA KANTA MAHAPATRA</p> <p>16. MR. AKHIL MITTAL</p> <p>17. MS. RUCHIKA RATHI</p> <p>[FOR TWO YEARS W.E.F. 13.03.2016]</p>		
GREATER NOIDA INDUSTRIAL DEVELOPMENT AUTHORITY	M/s R.R. & ASSOCIATES [PANEL LAW FIRM]	CHAMBER: A-3, GATE No. 3 TIS HAZARI COURTS, DELHI-110054 OFFICE: 6-C, DDA FLATS BOULEVARD ROAD, DELHI-110054	MOBILE: 09868206476 TEL.: 011-23989989
GHAZIABAD MUNICIPAL CORPORATION	MR. SATISH KUMAR LAMBA	D-68, SECTOR-30, NOIDA (U.P.)	
GOVERNMENT OF ODISHA, LAW	MR. ARUNAV PATNAIK	B-34 (L.G.F.), NIZAMUDDIN EAST,	OFF. NO.: 011 41826164

	<p>-----</p> <p>5. MR. RAJSHEKHAR RAO ADVOCATE</p> <p>-----</p> <p>6. MR. JAYANT MEHTA ADVOCATE</p> <p>-----</p> <p>7.MR. SANJOY GHOSE ADVOCATE</p> <p>-----</p> <p>8. MS. ANU BAGAI ADVOCATE</p> <p>-----</p> <p>9. MR. SIDDHARTH AGGARWAL ADVOCATE</p> <p>-----</p> <p>10. MS. SONIA SHARMA, ADVOCATE</p> <p>-----</p>	<p>-----</p> <p>Z-24, LOWER GROUND FLOOR, HAUZ KHAS ENCLAVE, NEW DELHI - 110016</p> <p>-----</p> <p>A-338, LGF, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>A-187, DEFENCE COLONY (BASEMENT), NEW DELHI - 110024</p> <p>-----</p> <p>327, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI - 110003</p> <p>-----</p> <p>OFF.: B3/1B, LGF, SAFDARJUNG ENCLAVE, NEW DELHI - 110029</p> <p>-----</p> <p>B-18, LOWER GROUND FLOOR, NIZAMUDDIN EAST, NEW DELHI - 110013</p> <p>-----</p> <p>137-A, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110503</p> <p>-----</p>	<p>-----</p> <p>PH: - 9811153933, 40583933, 40593933</p> <p>-----</p> <p>MOB. : 9810222511 PH: - 41401500, 24331500</p> <p>-----</p> <p>PH: - 981118889, 24338889</p> <p>-----</p> <p>PH: - 9810096764, 23388736</p> <p>-----</p> <p>PH: - 41825572, 46622116</p> <p>-----</p> <p>MOB.: 9582228856</p> <p>-----</p>
HARDAYAL MUNICIPAL PUBLIC LIBRARY	MR. SUDHIR GUPTA	CHAMBER NO. 486, EASTERN WING, DISTRICT COURT, TIS HAZARI DELHI-110054	PH.23922210,9313885241

HAJ COMMITTEE OF INDIA	MR. KHALID ARSHAD, ADVOCATE	K-36, MASJID KHALILULLAH, FLAT NO. 3A, 3RD FLOOR, BATLA HOUSE, JAMIA NAGAR, OKHLA, DELHI-110025	MOB.: 9891378719 email: khalidarshad1@gmail.com
<p>HEADQUARTERS DELHI AREA REGIMENTAL & OTHER AFFILIATED INSTITUTES [LETTER DTD. 24.09.2016]</p> <p><u>DETAILS ARE AS UNDER:</u></p> <p>1. ARMY PUBLIC SCHOOL (APS), DHAULA KUAN</p> <p>2. ARMY PUBLIC SCHOOL (APS), DELHI CANTT.</p> <p>3. DELHI AREA PRIMARY SCHOOL (DAPS), DELHI CANTT</p> <p>4. TAURUS DELHI AREA PRIMARY SCHOOL (TDAPS), DELHI CANTT</p> <p>5. ARMY COLLEGE OF MEDICAL SCIENCES (ACMS), DELHI CANTT</p> <p>6. ARMY INSTITUTE OF EDUCATION (AIE), GREATER NOIDA</p> <p>7. ARMY INSTITUTE OF MANAGEMENT TRAINING (AIMT), GREATER NOIDA</p> <p>8. ARMY ENVIRONMENTAL PARK AND TRAINING AREA (AEPTA), DELHI CANTT</p>	<p>1. COL. R. BALASUBRAMANIAM, VSM (RETD.) (STANDING COUNSEL W.E.F. 01.10.2016)</p> <p>-----</p> <p>2. MR. ANKUR CHHIBBER (STANDING COUNSEL W.E.F. 01.10.2016)</p>	<p>116, LAWYERS CHAMBERS, CK DAPHTARY BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p>-----</p> <p>OFFICE AT: B-5/95, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p>	

<p>9.TAURUS CSD CANTEEN, DELHI CANTT</p> <p>10.TAURUS OFFICERS' HOSTEL (TOH), DELHI CANTT</p> <p>11.TAURUS ARMY BOYS HOSTEL (TABH), DELHI CANTT</p> <p>12.ALBERT EKKA INSTITUTE (AEI), DELHI CANTT</p> <p>13.AWWA ASHA SCHOOL, DELHI CANTT</p> <p>14.TAURUS OFFICERS' INSTITUTE (TOI), DELHI CANTT</p> <p>15.EX SERVICEMEN CSD CANTEEN, NOIDA</p> <p>16.AASTHA COUNSELLING CENTRE & SUJOK HEEALING CENTRE AT ARJAN VIHAR, DELHI CANTT.</p> <p>17.TAURUS SPORTS COMPLEX (HARBHAKSH STADIUM), DELHI CANTT</p> <p>18.DELHI AREA OFFICERS' MESS</p>			
<p>HEMWATI NANDAN BAHUGUNA GARHWAL UNIVERSITY, SRINAGAR (GARHWAL), UTTARANCHAL-246174</p>	<p>M/S LEGALERIA LAW OFFICES THROUGH ITS MANAGING PARTNER MR. ASHISH KUMAR PANDEY</p>	<p>OFFICE ADDRESS: LEGALERIA LAW OFFICES 905, VIJAYA BUILDING, BARAKHAMBIA ROAD, NEW DELHI-110001</p> <p>CHAMBER ADDRESS:</p>	<p>TEL:011-23384004 MOBILE: +91 9873890442</p>

		60, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110201	
HDFC BANK (LETTER DTD. 10.04.2017)	MR. RAJAT KATYAL	R-291 A, BASEMENT, GREATER KAILASH, PART-I, NEW DELHI-110048	MOB.: 9811250543 PH.: 011 26211488
<u>INSURANCE COMPANIES</u>	1. MS. ANJALI BANSAL	26, NAVJIVAN VIHAR, NEW DELHI-110017	MOB.9911555337
i)TATA AIG GENERAL INSURANCE CO. LTD	----- 2. MR. SAMEER NANDWANI, ADVOCATE NANDWANI & ASSOCIATES	----- CHAMBER No. 405, BLOCK-III HIGH COURT OF DELHI, NEW DELHI-110003 OFF.: G-30, JANGPURA EXTENSION NEAR EROS CINEMA, NEW DELHI-14	----- PH.:23381874 Ph.:24318802/43575496 MOB: 9810528802
ii)RELIANCE GENERAL INSURANCE CO. LTD	MR. SAMEER NANDWANI	CHAMBER NO. 405, CHAMBER BLOCK-III DELHI HIGH COURT NEW DELHI & D-28, JANGPURA EXTENSION NEW DELHI-110014	PH. 011-24323282-84 MOB.9810528802
	(LETTER DTD. 23.05.2017)	REGIONAL OFFICE:	
	(TO ISSUE THE NOTICE/SUMMONS)	RELIANCE GENERAL INSURANCE CO. LTD. 2 ND FLOOR, D-160/2, BEHIND HONDA COURTESY OKHLA INDUSTRIAL AREA, PHASE-I	

		<p>NEW DELHI-110020</p> <p>CORPORATE OFFICE:</p> <p>RELIANCE GENERAL INSURANCE CO. LTD.</p> <p>CHINTAMANI AVENUE, 4TH FLOOR, NEXT TO VIRWANI INDUSTRIAL ESTATE,' OPP. WESTERN EXPRESS HIGHWAY, GOREGAON EAST, MUMBAI-400063</p>	
<p>iii) BAJAJ ALLIANZ GENERAL INS. CO. LTD LETTER DTD. 04.02.2011</p>	<p>MS. RAMEEZA HAKEEM</p>	<p>12C, SAGAR APARTMENTS 6, TILAK MARG, NEW DELHI -1</p>	<p>PH. 011-44299900 FAX- 011-44299988 email: rameeza@lawassociates.in</p>
<p>iv) IFFCO-TOKIO GENERAL INSURANCE CO. LTD.</p>	<p>1. MS.SHANTHA DEVI RAMAN</p> <p>-----</p> <p>2. MR. PANKAJ SETH</p>	<p>360,SECTOR-15A NOIDA-201301</p> <p>-----</p> <p>OFF: P-20, SOUTH EXTENSION, PART-II,NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>PH.0120-2513038 MOB. 9868101409 E-MAIL. rsramanr@yahoo.com</p> <p>-----</p> <p>EMAIL: pankajseth74@sify.com</p> <p>TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES. : 26273418,40533693</p>

<p>v) CHOLAMANDALAM GENERAL INSURANCE CO. LTD. & ICICI LOMBARD GENERAL INSURANCE CO. LTD.</p>	<p>MS. SUMAN BAGGA</p>	<p>220 ,LAWYERS CHAMBER ,BLOCK-I DELHI HIGH COURT NEW DELHI & C-54 ,GROUND FLOOR MALVIYA NAGAR NEW DELHI</p>	<p>MOB.9810167439</p>
<p>vi) NATIONAL INSURANCE CO. LTD. [FOR DELHI REGIONAL OFFICE-I,II & II]</p>	<p>MR. PANKAJ SETH "NOMINATED COUNSEL"</p>	<p>CHAMBER No. 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-54 OFF.: P-20, SOUTH EXTN. PART-II NEW DELHI-49 : 3017, NEEL KANTH, SIR SYYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002</p>	<p>MOB: NO. 9811213768 E-Mail: pankajseth74@sify.com</p>
<p>vii)ORIENTAL INSURANCE CO. LTD.</p>	<p>1. MR. VISHNU MEHRA ----- 2. MR. PRADEEP GAUR (LETTER DT. 20.08.2015)</p>	<p>246-A, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI OFFICE: C-3/166, SECTOR:36, NOIDA-201303 ----- OFFICE: D-85, PREET VIHAR,DELHI-110092 CHAMBER: NO. 322, PATIALA HOUSE COURTS,NEW DELHI-110001</p>	<p>FAX : 95120-2576125 & 95120-25770599 ----- PH: 011-32082849 MOB: 9871980203, 9810081811</p>

viii) UNITED INDIA INSURANCE CO. LTD.	M/S CHANDRA & CHANDRA	222, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003	
ix) UNITED INDIA INSURANCE CO. LTD.	MR. K.L. NANDWANI	D-2/28, JANGPURA EXTENSION, NEW DELHI-110014.	MOBILE: 9810069851/9810528802
x] NEW INDIA ASSURANCE CO. LTD.	<p>M/S CHANDRA & CHANDRA</p> <p>-----</p> <p>MR. KANWAL CHAUDHARY</p> <p>-----</p> <p>MR. PANKAJ SETH, ADVOCATE</p> <p>-----</p> <p>M/s SARIN & SARIN CO. ADVOCATES & SOLICITORS)</p>	<p>222, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI-110 003</p> <p>-----</p> <p>OFF.ADD.:EA-413,MAYA ENCLAVE, NEW DELHI-110064.</p> <p>-----</p> <p>OFF.: P-20, SOUTH EXTENSION PART-II, NEW DELHI-110049 : 3017, NEEL KANTH, SIR SYAD AHMED ROAD, DARYA GANJ, NEW DELHI-110002 : CHAMBER NO. 222, CIVIL SIDE, TIS HAZARI COURT, DELHI-110054</p> <p>-----</p> <p>131, NEW LAWYERS CHAMBER, SUPREME COURT OF INDIA,</p>	<p>-----</p> <p>PHONE: 25132963 MOB:- 9810050567 email:- kanwalchaudhary@indiatimes.com kanwalchaudhary@gmail.com</p> <p>-----</p> <p>PHONE: OFF. 26259116, RES.26273418,40533693, TELEFAX:91-11-26259116 EMAIL: pankajseth74@sify.com</p> <p>-----</p> <p>PH.: 9910160045</p>

<p>(LETTER DT. 25.02.2017)</p>	<p>[PANEL COUNSEL/FIRM]</p> <p>-----</p> <p>Mr. JPN SHAHI, ADVOCATE</p>	<p>BHAGWAN DAS ROAD,</p> <p>NEW DELHI-110001</p> <p>-----</p> <p>F-86, 2nd Floor, VIKAS PURI, NEW DELHI-110018</p>	<p>-----</p> <p>PH.: 28535913 MOB.: 9811148998</p> <p>e-MAIL: advjpnshahi@gmail.com</p>
<p>xii] SHRIRAM GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com</p> <p>TELEFAX: 91-11-26259116 MOBILE: 9811213768 RES.: 26273418, 40533693</p>
<p>xiii] BHARTI AXA GENERAL INSURANCE COMPANY LTD.</p>	<p>MR. PANKAJ SETH</p>	<p>OFF: P-20, SOUTH EXTENSION, PART-II, NEW DELHI - 110049</p> <p>CHAMBER : 222, CIVIL SIDE, TIS HAZARI COURT, NEW DELHI-110054</p>	<p>EMAIL: pankajseth74@sify.com</p> <p>TELEFAX : 91-11-26259116 MOBILE : 9811213768 RES. : 26273418, 40533693 111111</p>
<p>xiii] FUTURE GENERALI INDIA INSURANCE CO. LTD.</p> <p>LETTER DATED 19.07.2012</p>	<p>MS. SHANTHA DEVI RAMAN</p>	<p>360, SECTOR-15A, NOIDA-201301 (U.P.)</p>	<p>PH.: 09868101409</p>

<p>xiv] HDFC ERGO GENERAL INSURANCE COMPANY LIMITED.</p>	<p>MR. K.L. NANDWANI</p>	<p>CHAMBER NO. 405, BLOCK-III, HIGH COURT OF DELHI, SHER SHAH MARG, NEW DELHI.</p> <p>G-30, JANGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014</p>	<p>PH: +91-11-23381874</p> <p>PH: 011-24318802, PH: +91-11-43575496 MOB: 09810069851 Email: apexlaw@hotmail.com</p>
<p>XV] L&T GENERAL INSURANCE CO LTD.</p> <p>LETTER RECEIVED ON 16.12.2015</p>	<p>MR. RAJEEV M ROY</p>		
<p>NATIONAL INSTITUTE OF FASHION TECHNOLOGY [NIFT]</p>	<p>MR. KRISHNA BHUSHAN UPADHYAY (K.B.UPADHYAY)</p> <p>-----</p> <p>MR. SWETANK SHANTANU & MR. PRATAP SHANKAR</p> <p>[EMPANELLED-LEGAL RETAINER wef 14.10.2013] [AUTHORISED TO ACCEPT NOTICES & SERVICE]</p>	<p><u>CHAMBER:</u> 323, M.C. SETALVAD CHAMBERS, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI-110001</p> <p><u>RESIDENCE:</u> H-22, III FLOOR, GARHWALI MOHALLA LAXMI NAGAR, DELHI-110092</p> <p>-----</p> <p>'LEGAL CONSULTUS', 444, LOWER GROUND FLOOR, MATHURA ROAD, JANGPURA, NEW DELHI-110014</p>	<p>PH: 23070061 (CHAMBER) PH: 65476220 (RES) MOB: 09810655095 E-mail: krishnab_upadhyay@yahoo.co.in</p> <p>-----</p>

<p>NATIONAL COUNCIL FOR TEACHER EDUCATION</p> <p>(LETTER DATED 16.11.2016)</p>	<p>M/S SIKRI & CO.ADVOCETES</p>	<p>CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003</p> <p>C-147, EAST OF KAILASH, NEW DELHI-110 065</p>	
	<p>MR. ARJUN HARKAULI, "STANDING COUNSEL"</p>	<p>CHAMBER NO. 273, LAWYERS CHAMBER, OLD BLOCK, DELHI HIGH COURT.</p>	<p>MOB: 09818072418</p>
	<p>MS. MONIKA ARORA "STANDING COUNSEL"</p>		
	<p>----- MR. RAGHVENDER PANDEY "ADDITIONAL STANDING COUNSEL"</p>		
<p>INDIAN OIL CORPORATION (CORPORATE OFFICE) ,</p> <p>REFINERIES & PIPELINES DIVISIONS</p> <p>-----</p> <p>INDIAN OIL CORPORATION LTD. {MARKETING DIVISION}</p>	<p>M/S KAURA & CO.</p> <p>-----</p> <p>MR. M.M. KALRA</p>	<p>CHAMBER 345, DELHI HIGH COURT, NEW DELHI</p> <p>I-H, FIRST FLOOR, VANDANA BLDG., TOLSTOY MARG, CONNAUGHT PLACE, NEW DELHI</p> <p>-----</p> <p>B-124, MANU APARTMENTS, LAWYERS COOPERATIVE GROUP</p>	<p>PHONE: 2338 1487</p> <p>PHONE: 2332 7461, 2335 5412, 2331 1692</p> <p>-----</p> <p>PHONE 55265342 (O) , 22754791 (R)</p>

	<p>-----</p> <p>JAGAT ARORA & ASSOCIATES SOLICITORS & ADVOCATES</p>	<p>HOUSING SOCIETY 6, MAYUR VIHAR, PHASE-I DELHI</p> <p>-----</p> <p>CHAMBER NO. 143, DELHI HIGH COURT, DELHI</p> <p>CHAMBER NO. 488 (CIVIL SIDE), TIS HAZARI COURT, DELHI</p> <p>RES.-CUM-OFF: "NAWAL KUNJ", HOUSE NO. 132, SECTOR 15-A, NOIDA-201301</p>	<p>MOBILE: 9810135477, EMAIL: manmohankalra@hotmail.c om</p> <p>-----</p> <p>PHONE: 23386433</p> <p>PHONE: 23991607</p> <p>PHONE: 95120-2511628, 95120-2512158,</p> <p>TELEFAX: 95120-2513216</p> <p>E-mail: rajat132noida@yahoo.co. in jagatarora@airtelbroadb and.in</p>
INDRAPRASTHA POWER GENERATION CO. LTD.	MR. JASHAN PREET SINGH BRAR	<p>CHAMBER NO. 463, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p> <p>C-61, BASEMENT, LAJPAT NAGAR-1, NEW DELHI- 110 0024</p>	
INDIAN AIRLINES CORPORATION LIMITED	M/S SURI AND COMPANY	12, GOLF APARTMENTS, SUJAN SINGH PARK, NEW DELHI - 110 003	<p>PHONES: 2464 6776 AND 2464 6886</p> <p>MOBILE: 9810629210, MR VINAY SHAIENDRA, ADVOCATE)</p>

	----- M/S BHASIN & CO. -----	----- 10TH FLOOR, 10, HAILEY ROAD, N. DELHI 110001 -----	----- PH. 23315024,23322601,23326 968 -----
	----- M/S NATH & ASSOC. -----	----- 238/1 KAILASH HILLS -----	----- PH. 26911129,26835929 -----
INDIAN BANKS' ASSOCIATION	MR. JAGAT ARORA	CHAMBER NO.143 DELHI HIGH COURT NEW DELHI-110003 RES.HOUSE NO.132 SECTOR 15A NOIDA-201301	TEL. 23386433 TEL. 95120-2511628 95120-2512158 E-MAIL: rajatarora@optoconnect.net.in
INDIAN OVERSEAS BANK	M/S MADAN LAL KHANNA & CO. ADVOCATES & LEGAL CONSULTANTS	74, JANPATH, NEW DELHI-110001	Ph.:91-11-23356664 23356665 Fax: 91-11-23321585, e-mail: mlkktax@bol.net.in
INDIA TRADE PROMOTION COUNCIL	M/S SIKRI & CO.	229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI.	
INDIAN COUNCIL OF FORESTRY RESEARCH AND EDUCATION	1. MR. H.K. TOLANI	LAWYER'S CHAMBER NO. 662, WESTERN WING, TIS HAZARI COURT, DELHI- 110054. RES: 81-C, FIRST FLOOR, GAUTAM NAGAR, NEW DELHI-110049	PHONE NO. 9868166350 EMAIL: advocate_hk@yahoo.com

	----- 2. MR. SANJAY KATYAL	----- 461, LAWYERS CHAMBERS, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110003 RES.-CUM-OFFICE A-53,ASHOK VIHAR,PHASE-III DELHI-110052	----- TEL.NO.23381256 TEL.27303553, 27302553 FAX 011-27303553 MOB. 9350023553 E-MAIL sskatyal@yahoo.com
INDIAN COUNCIL OF SOCIAL SCIENCE RESEARCH (MINISTRY OF HUMAN RESOURCE DEVELOPMENT)	MR. AMITESH KUMAR	20-A, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001	TEL.:011-23386914, 23385275 MOB.:9811034115; FAX:011-23385245
INDIAN COUNCIL OF MEDICAL RESEARCH	MR. R.N.SINGH [LEGAL ADVISOR ON PENAL]	CHAMBER NO. 540-541 LAWYERS CHAMBER, PATIALA HOUSE COURT, NEW DELHI-1	
ICICI BANK [LETTER DTD.26.06.2014]	MR. PUNIT K. BHALLA [NOMINATED COUNSEL]	C-154, CL JOSEPH BLOCK, TIS HAZARI COURT, DELHI-110054 <u>OFFICE ADDRESS:</u> BHALLA & BHALLA(LAW OFFICES), G.F.-1, GOPALA TOWER, 25, RAJENDRA PLACE, NEW DELHI-110008	

<p>INDRAPRASTHA INSTITUTE OF INFORMATION TECHNOLOGY DELHI (A State University established by Government of NCT of Delhi)</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737</p> <p>EMAIL: ajmitra@gmail.com</p>
<p>COMMISSIONER OF INCOME TAX (JUDICIAL) DEPARTMENT</p> <p>ALLOCATION OF WORK AMONG THE SENIOR AND JUNIOR STANDING COUNSEL VIDE LETTER DTD. 11.07.2017</p> <p>(FOR ADDRESS AND PHONE NOS. DETAILS RECEIVED FROM EARLIER LETTERS, MENTIONED IN BELOW ROW, MAY BE PERUSED)</p>	<p><u>GROUP-A</u></p> <p>i] PR. CIT/CIT CIT-I, CIT-2, CIT-7, CIT-8, CIT (CENTRAL) -1, CIT (TDS) -1 & 2, CIT-[EXEMPTION]</p> <p>ii] PR. DIT/DIT DIT-(INTELLIGENCE AND CRIMINAL INVESTIGATION)-1 & 2, DIT-(RECOVERY)</p> <p>i) MR. RAHUL CHAUDHARY WITH MR. SANJAY KUMAR</p> <p>ii) MR. ZOHEB HOSSAIN WITH MR. DEEPAK ANAND</p> <p>iii) MR. RAHUL KAUSHIK WITH MS. VIBHOOTI MALHOTRA</p> <p><u>GROUP-B</u></p> <p>i] PR. CIT/CIT CIT-3, CIT-4, CIT-5, CIT-</p>		

6, CIT-9, CIT (CENTRAL) -3,
CIT (LTU)

ii] PR.DIT/DIT
DIT(SYSTEMS) -1 TO 5

iii) WRITS AGAINST
CBDT/OUTSIDE CHARGES

i) MR. RAHUL CHAUDHARY WITH
MR SANJAY KUMAR

ii) MR. RUCHIR BHATIA WITH
MR. PUNEET RAI

iii) MR. ASHEESH JAIN WITH
MR. ARUN KHATRI

GROUP-C

i] PR. CIT/CIT
CIT-12, CIT-13, CIT-14, CIT-
15, CIT-16, CIT-22, CIT-23,
CIT-24, CIT (CENTRAL) -2

ii] PR.DIT/DIT
DIT (INV.) -2

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE SINGH

ii) MR. ZOHEB HOOSAIN WITH MR.
DEEPAK ANAND

iii) MR. ASHEESH JAIN WITH MR.
ARUN KHATRI

GROUP-D

i] PR. CIT/CIT
CIT-10,CIT-11,CIT-17,CIT-
18,CIT-19,CIT-20,CIT-21
CIT (APPROPRIATE AUTHORITY) -
1 & 2

ii] PR.DIT/DIT
DIT (INV.) -1

i) MR. ASHOK MANCHANDA WITH
MR. RAGHVENDRA KISHORE
SINGH

ii) MR. ZOHEB HOOSAIN WITH
MR. DEEPAK ANAND

iii) MR. RAHUL KAUSHIK WITH
MR. VIBHOOTI MALHOTRA

GROUP-E

i] PR. CIT/CIT
CIT (INTERNATIONAL TAXA-
TION) - 1 TO 3

i) MR. RAHUL CHAUDHARY WITH
MR. SANJAY KUMAR

ii) MR. RAHUL KAUSHIK WITH

	<p>MS. VIBHOOTI MALHOTRA</p> <p>iii) MR. RUCHIR BHATIA WITH MR. PUNEET RAI</p>		
<p>INCOME TAX DEPARTMENT (LETTER DATED 20.02.2017 REG. ALLOCATION OF WORK)</p> <p>ALLOCATION OF WORK REVISED VIDE LETTER DTD. 11.07.2017 MENTIONED IN ABOVE ROW)</p>	<p>1. MR. DILEEP SHIVPURI SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. SANJAY KUMAR, MOB.: 9871645985)</p> <p>-----</p> <p>2. MR. RAHUL CHAUDHARY</p> <p>(JR. STANDING COUNSEL ATTACHED - MS. LAKSHMI GURUNG, MOB.: 9313004529)</p> <p>-----</p> <p>3. MR. ASHOK MANCHANDA SENIOR STANDING COUNSEL</p> <p>(JR. STANDING COUNSEL ATTACHED - MR. RAGHVENDRA KISHORE SINGH, MOB.: 9717572557)</p> <p>-----</p> <p>4. MR. RUCHIR BHATIA</p>	<p>B-5/79, 2nd FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p> <p>-----</p> <p>5, SIRI FORT ROAD, LOWER GROUND FLOOR, DELHI-110049</p> <p>-----</p> <p>B-3/60, 3rd FLOOR, SAFDARJUNG ENCLAVE, NEW DELHI-110029</p> <p>-----</p> <p>210, LAWYERS CHAMBERS, HIGH</p>	<p>MOBILE: 9001004111</p> <p>EMAIL:</p> <p>dilipshivpuri@gmail.com</p> <p>-----</p> <p>MOBILE: 9810567864</p> <p>EMAIL:</p> <p>rahulchaudhary_rc@yahoo.com</p> <p>-----</p> <p>MOBILE: 9999333001</p> <p>EMAIL:</p> <p>ashokmanchanda@gmail.com</p>

SENIOR STANDING COUNSEL

(JR. STANDING COUNSEL
ATTACHED - MR. PUNEET RAI,
MOB.: 9810023745)

COURT OF DELHI, SHERSHAH MARG,
NEW DELHI

MOB.: 9810371417

EMAIL:

bhatiaruchir@gmail.com

5. MR. ZOHEB HOSSAIN
SENIOR STANDING COUNSEL

(JR. STANDING COUNSEL
ATTACHED - MR. DEEPAK
ANAND, MOB.: 9910039942)

S-484, GREATER KAILASH-1, 2ND
FF, NEW DELHI-48

MOB.: 9650003560

EMAIL:

hossainzoheb@gmail.com

6. MR. RAHUL KAUSHIK
SENIOR STANDING COUNSEL

(JR. STANDING COUNSEL
ATTACHED - MS. VIBHOOTI
MALHOTRA, MOB.: 9811155275)

51, LAWYERS CHAMBER, SUPREME
COURT OF INDIA, NEW DELHI-
110001

MOB.: 9818791820

EMAIL:

Rahul2681@gmail.com

7. MR. ASHEESH JAIN
SENIOR STANDING COUNSEL

(JR. STANDING COUNSEL
ATTACHED - MR. ARUN KHATRI,
MOB.: 9811821180)

7, LAWYERS CHAMBERS, HIGH COURT
OF DELHI, SHERSHAH MARG, NEW
DELHI-110003

MOB.: 9811125100

EMAIL: asheesh@ajlc.in

	MR. AJIT SHARMA, JR. STANDING COUNSEL		-----
IRCON INTERNATIONAL LIMITED (LETTER DTD. 17.11.2015)	MS. LEENA TUTEJA	265, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110003 OFFICE: C-8, JUNG PURA EXTENSION NEW DELHI	PH: 23386638 PH: 24318516, 24318517, 24318518 MOB: 9810049061, 9868524879
IDBI BANK (LETTER DTD. 17.05.2016)	M/S KESAR DASS B. & ASSOCIATES, CORPORATE & COMMERCIAL LAWYERS	15, BIRBAL ROAD, GROUND FLOOR, JANGPURA EXTENSION, NEW DELHI- 110014	PH: 011-24319971-72 EMAIL: sanjay.bhatt@kesardass.org abhishek.anand@kesardass.org
THE INSTITUTE OF COMPANY SECRETARIES OF INDIA (LETTER DT. 30.09.2016)	MR. R.D. MAKHEEJA, ADVOCATE	CHAMBER No. 383, BLOCK II, DELHI HIGH COURT, NEW DELHI OFFICE-CUM-RESIDENCE: B-41, NEW KRISHNA PARK, NEAR JANAKPURI (WEST) METRO STATION, NEW DELHI-110018	TEL.No.: 931227305 e-MAIL: rdmakheeja@gmail.com TEL.No.: 9811095295
INDIAN BANK	MR. BRIJESH KUMAR TAMBER	LAWYERS CHAMBERS NO. 260 DELHI HIGH COURT, NEW DELHI C-10, BASEMENT NIZAMUDDIN (WEST), NEW DELHI-110013	MOB.: 9811829656 9891125411 PH.: 011-41030212-215

<p>INDIAN RAILWAY CATERING AND TOURISM CORPORATION LTD.</p> <p>(LETTER DTD. 15.07.2017)</p>	<p>MR. NIKHIL MAJITHIA, ADVOCATE (STANDING COUNSEL)</p>	<p>114, FIRST FLOOR, MASJID ROAD, BHO GAL, JANGPURA, NEW DELHI- 110014</p>	<p>MOB.: 9910415522</p> <p>E-MAIL: nikhil.majithia@gmail.com</p>
<p>INDIA INFOLINE FINANCE LTD.</p>	<p>1. MR. SANJAY GUPTA, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p> <p>-----</p> <p>2. MR. ATEEV MATHUR, ADVOCATE SNG & PARTNERS (NOMINATED COUNSEL)</p>	<p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503</p> <p>OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p> <p>-----</p> <p>CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI- 110503</p> <p>OFFICE: R-26 SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB: +91 9811152920 PH: +91 11 46175500 EMAIL: sanjay_gupta@sngpartners.in</p> <p>-----</p> <p>MOB: +91 9811800816 PH: +91 11 46175500 EMAIL: ateev_mathur@sngpartners.in</p>
<p>JAWAHARLAL NEHRU UNIVERSITY NEW DELHI-110 067</p> <p>(LETTER DTD. 15.06.2017)</p>	<p>MS. MONIKA ARORA 'STANDING COUNSEL'</p> <p>(NO OTHER PERSON SHALL BE ENTITLED TO RECEIVE NOTICE, WRIT PETITIONS ETC. ON BEHALF OF JNU)</p>	<p>B-100 (FIRST FLOOR) SHIVALIK MALVIYA NAGAR NEW DELHI-110017</p> <p>CHAMBER NO. 446, BLOCK-I LAWYERS' CHAMBER DELHI HIGH COURT</p>	
<p>JAMIA MILLIA ISLAMIA UNIVERSITY</p>	<p>DR. AMIT GEORGE</p>	<p>CHAMBER NO. 316, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI</p>	<p>MOBILE: +91-9910524364 TEL: 011-417546995 011-26177424</p>

<p>[LETTER DTD. 04.09.2015]</p>	<p>-----</p> <p>MS. ZEBHA KHAIR</p> <p>(LETTER DTD. 21.04.2016)</p>	<p>T-15, GREEN PARK EXTENSION, NEW DELHI-110016</p> <p>ALSO AT:</p> <p>CHAMBER OF LEGAL ADVISOR, LEGAL & ORDINANCE CELL, OFFICE OF THE REGISTRAR, ADMINISTRATIVE BLOCK, JAMIA MILLIA ISLAMIA, JAMIA NAGAR, NEW DELHI-110025</p> <p>-----</p> <p>CHAMBER NO. 604, BLOCK NO. 3, DELHI HIGH COURT, NEW DELHI.</p> <p>RESIDENCE-CUM-OFFICE ADDRESS: 27, POCKET - 1, JASOLA VIHAR, NEW DELHI</p>	<p>-----</p> <p>MOBILE: +91-9810602612</p> <p>E-MAIL : zkadvocate@gmail.com</p>
<p>JAMIA HAMDARD (HAMDARD UNIVERSITY)</p>	<p>MR. SAKET SIKRI, ADVOCATE</p>	<p>CHAMBER NO. 229, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003</p>	
<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2016 INDIAN INSTITUTE OF TECHNOLOGY GUWAHATI</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2ND FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOB.:9810412737</p> <p>E-MAIL: ajmitra@gmail.com</p>

<p>JOINT ENTRANCE EXAMINATION (ADVANCED) 2017 INDIAN INSTITUTE OF TECHNOLOGY MADRAS (LETTER DTD. 20.04.2017)</p>	<p>MR. ARJUN MITRA</p>	<p>109, 2nd FLOOR, SUNDER NAGAR, NEW DELHI-110003</p>	<p>MOBILE: +91 9810412737 EMAIL: ajmitra@gmail.com</p>
<p>JM FINANCIAL CREDIT SOLUTIONS LIMITED</p>	<p>DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS</p>	<p>DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019</p>	
<p>JM FINANCIAL PRODUCTS LIMITED</p>	<p>DHAVAL VUSSONJI & ASSOCIATES, ADVOCATES AND SOLICITORS</p>	<p>DD-13, KALKAJI EXTENSION, KALKAJI, NEW DELHI-110019</p>	
<p>KENDRIYA VIDYALAYA SANGATHAN (14.9.2006)</p>	<p>MR. S. RAJAPPA, ADVOCATE "SENIOR STANDING COUNSEL" (SOLELY AUTHORISED TO ACCEPT ADVANCE NOTICE/DASTI NOTICE AND OTHER NOTICES VIDE LETTER DATED 27.07.2016) ----- MR. R.N. SINGH, ADVOCATE 'EMPANELLED STANDING COUNSEL' ----- MS. ANJANI AIYAGARI</p>	<p>CHAMBER-91, LAWYERS CHAMBERS (A.K. SEN BLOCK), SUPREME COURT OF INDIA, NEW DELHI - 110 001 RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096 ----- 540-541, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-110001 ----- 64, NEHRU APARTMENTS,</p>	<p>MOBILE: 9810063946 TELE-FAX: 22620344 e-mail: rajappa1960@yahoo.com advocaterajappa@gmail.com</p>

<p>LETTER DATED 31.05.2016</p>	<p>ADVOCATE</p> <p>-----</p> <p>MR. K.M. SINGH</p> <p>`EMPANELLED STANDING COUNSEL`</p> <p>-----</p> <p>MR. ANIL NAG</p> <p>`SENIOR COUNSEL`</p> <p>-----</p> <p>MRS. RASHMI BANSAL</p> <p>`SENIOR COUNSEL`</p> <p>-----</p> <p>MR. ASHOK KUMAR SHARMA</p> <p>`COUNSEL`</p>	<p>KALKAJI, OUTER RING ROAD, NEW DELHI-110019</p> <p>-----</p> <p>G-8, GALI No. 20, RAJAPURI, UTTAM NAGAR, NEW DELHI</p> <p>-----</p> <p>A-64, SECTOR-39, NOIDA U.P., PIN-201303</p> <p>-----</p> <p>O-3/2, SECTOR-13, R.K. PURAM, DELHI-110066</p> <p>-----</p> <p>CHAMBER NO. K-159, TIS HAZARI COURTS, DELHI-110054</p>	<p>-----</p>
<p>KARVY FINANCIAL SERVICES LIMITED</p> <p>(LETTER DTD. 16.08.2017)</p>	<p>MR. RISHI SETHI</p> <p>D-2701/1999</p> <p>`NOMINATED COUNSEL`</p>	<p>SETHI & ASSOCIATES</p> <p>F-18, L.G.F., LAJPAT NAGAR-III, NEW DELHI-110024</p>	<p>MOB.: 9811088212</p> <p>TIMING 10.30 AM TILL 4 PM</p>
<p>KOTAK MAHINDRA PRIME LIMITED</p>	<p>MR. VIKAS CHOPRA</p>	<p>21/31-G, MALL ROAD, DELHI-110054</p>	<p>CONTACT NOS.: 9212036118, 011-23958107</p>
<p>SHRI LAL BAHADUR SHASTRI RASHTRIYA SANSKRIT VIDYAPEETHA</p>	<p>1. MR. SHIBASHISH MISHRA (ADVOCATE- ON-RECORD) (SUPREME COURT OF INDIA)</p>	<p>E-83, GREATER KAILASH-II, N. DELHI-110048</p>	<p>MOB.9560193341 email.smisra65@hotmail.com</p>

	<p>-----</p> <p>2. M/S G.D. GOEL & CO. ADVOCATES</p>	<p>-----</p> <p>CHAMBER No. 227, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 <u>RES.:</u> D-14, MARG NO.13 SAKET, NEW DELHI-17</p>	<p>-----</p> <p>PHONE: 2338 9831 MOBILE: 9811316846</p>
LOK SABHA SECRETARIAT	<p>MS. MANINDER ACHARYA</p> <p>MR. SACHIN CHOPRA</p> <p>MS. ANUPAM SANGHI</p> <p>MR. VIVEK SAHARYA</p>	<p>NO. 154, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110003</p>	
<p>LAND ACQUISITION, LAND & BUILDING DEPARTMENT, GOVT. OF NCT OF DELHI</p> <p>(LETTER DT.17.02.2017)</p>	<p>MR. YEESHU JAIN, ADVOCATE "STANDING COUNSEL"</p> <p>[TERM EXTENDED FOR ONE YEAR WEF 01.01.2017]</p>	<p>380, LAWYERS CHAMBERS, BLOCK-II, DELHI HIGH COURT, NEW DELHI -110003</p>	<p>MOB.: 9811394417</p>
LIC OF INDIA	<p>MR. KAMAL MEHTA</p> <p>[WEF 26.09.2014]</p>	<p>CHAMBER No. 398, LAWYERS CHAMBER BLOCK-II, DELHI HIGH COURT, NEW DELHI</p> <p>OFF.: A-188, LGF, DEFENCE</p>	<p>MOB.: 9810249271, MOB(OFF.) 9650366248, 9717216660</p>

		COLONY, NEW DELHI-24	PH.: 011-24657221-22 EMAIL: kamalnco@gmail.com
NOMINATED COUNSEL/INCHARGE LEGAL AID (CRIMINAL SIDE)	MR. SUMEET VERMA	CHAMBER NO.250,LAWYER'S CHAMBER,DELHI HIGH COURT,NEW DELHI	TEL : OFF:23070848 EMAIL: sumeet_verma@yahoo.com
L&T FINANCE HOLDINGS LTD. L&T FINANCE LTD. L&T INFRASTRUCTURE FINANCE CO LTD. L&T HOUSING FINANCE LTD.	MR. PUNIT KUMAR BHALLA- BHALLA & BHALLA ASSOCIATES	OFFICE: GF-1, GOPALA TOWERS,25 RAJENDRA PLACE, NEW DELHI- 110008	MOB: +919810080772 EMAIL: punitbhalla@aol.com punitbhalla@live.com
NATIONAL FERTILIZERS LTD.	MS. MANINDER KAUR ----- MR. AKSHAY CHANDRA (LETTER DT. 19.04.2016)	CHAMBER NO. 392,96,CHAMBER BLOCK, DELHI HIGH COURT, NEW DELHI. CHAMBER NO.25, CIVIL WING, DISTT. COURTS, TIS HAZARI, DELHI-110054 RES:A-105, PRIYADARSHNI APARTMENTS, I.P. EDTENSION,N. DELHI-92 ----- A-230, FIRST FLOOR, DEFENCE COLONY, NEW DELHI	MOB. 9811704188 E-MAIL: maninderkaur_adv@yahoo.co.in PH.22724250 ----- TEL: 011-41036821/22/23

	[PANEL VALID TILL 31.10.2017]	CHAMBER NO. 246A, BLOCK-I, HIGH COURT OF DELHI, NEW DELHI	MOB: 9910401230
NATIONAL AVIATION COMPANY OF INDIA LTD. (NACIL)	M.V.KINI & CO. ADVOCATES & SOLICITORS	KINI HOUSE 6/39, JUNG PURA- 'B' NEW DELHI-110 014	TEL:01124371038 /1039/ 1040 FAX:+91 11 2437 9484 E-mail: delhi@mvkini.com
MINISTRY OF RAILWAYS [05.01.2015]	MR. JAGJIT SINGH (STANDING COUNSEL) ----- MS. ARUNA TIKKU ADDITIONAL STANDING COUNSEL	156, LAWYERS CHAMBERS, DELHI HIGH COURT NEW DELHI-110 003 M-70, GREATER KAILASH PART-II, {MAIN MARKET}, NEW DELHI ----- 101, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 D-36, PAMPOSH ENCLAVE, GREATER KAILASH-1, NEW DELHI	{M} 9810034684 011-2338 2399 EMAIL:jagjitsinghadvoca te@yahoo.co.in Jagjitsingh70@gmail.com TEL: 2338 1995 2622 9964 AND 2541 0254
MINISTRY OF LAW AND JUSTICE,	MR. PREMASHIS CHOUDHURY	OFFICE: 395 LAWYER'S CHAMBER,	

DEPARTMENT OF LEGAL AFFAIRS,
(JUDICIAL SECTION)
[21.11.2006]

[PANEL ADVOCATE]
"CENTRAL GOVT. PLEADER"

DELHI HIGH COURT BLOCK - II,
NEW DELHI

RES: W86/18A, ANUPAM GARDEN
P.O. IGNOU, SAINIK FARMS, NEW
DELHI - 110068

MR. ARPIT SHUKLA
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

J-150, SECTOR 41, NOIDA, UP-
201301

MOB: 9871431988

MR. AJAY GOYAL
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

D-91, KAMLA NAGAR, DELHI-110007

MOB: 9717701768

MR. VIVEK GUPTA
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 30.12.2015)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

CU-161, VISHAKHA ENCLAVE,
PITAMPURA, DELHI - 110034

MOB: 9810033139
9910033139

MS. ANJU GUPTA

DU-33, PITAMPURA (NEAR INCOME

MOB: 9654169406

LETTER/ORDER DT. 04.05.2016

[SENIOR PANEL COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

TAX COLONY), DELHI-110034

MR. NIKHIL GOEL
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

43, LAWYERS CHAMBERS, SUPREME
COURT OF INDIA, NEW DELHI-
110001

MOB: 9810133254

MR. ANIL DABAS
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

H.NO. 99, VILLAGE-RASULPUR,
P.O.-RANI KHERA, DELHI-81

MOB: 9953877332

MR. ASHWANI KUMAR CHOUDHARY
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

B-16/G-2, DILSHAD GARDEN,
DELHI-95

MOB: 9810073395

(LETTER DT. 01.06.2016)

MR. MAHENDRA BHARDWAJ
[GOVT. PLEADER/PANEL
COUNSEL]
(ORDER DATED 04.05.2016)
[FOR A PERIOD OF THREE
YEARS OR UNTIL FURTHER
ORDER]

528/2A, STREET NO.5, VISHWAS
NAGAR, SHAHDARA, DELHI-92

MOB: 9899393940

MR. S.D. WINDLESH
[SENIOR PANEL COUNSEL]

(FOR CONDUCTING LITIGATION
IN RESPECT OF CENTRAL
GOVERNMENT)

C 4/155 (IST FLOOR), YAMUNA
VIHAR, DELHI-110053

MOB.: 9811169203

(LETTER DT. 30.12.2016)

MR. NITIN SINGH
[SENIOR PANEL COUNSEL]

(FOR CONDUCTING LITIGATION
IN RESPECT OF CENTRAL
GOVERNMENT EXCEPT THE CASES
OF RAILWAYS & INCOME TAX
DEPARTMENT)

307, NEW LAWYERS CHAMBERS,
BHAGWAN DASS ROAD, SUPREME
COURT, NEW DELHI-110001

MOB.: 9990423291
9990621394

EMAIL:
adv.nitinsingh@yahoo.com

MR. VINOD DIWAKAR
(CENTRAL GOVT. STANDING

BUILDING NO. 3, BIRBAL ROAD, 2ND

MOB.: 9810773017

(LETTER DT. 24.01.2017)

COUNSEL)

(FOR CONDUCTING LITIGATION
IN RESPECT OF CENTRAL
GOVERNMENT EXCEPT THE CASES
OF RAILWAYS & INCOME TAX
DEPARTMENT)

FLOOR, JANGPURA EXTENSION, NEW
DELHI-110014

PH.: 011-43541043

E-MAIL:

office@vinoddiwakar.com

(LETTER DT. 30.01.2017)

MR. MANU CHATURVEDI
(GOVT. PLEADER)

(FOR CONDUCTING LITIGATION
IN RESPECT OF CENTRAL
GOVERNMENT EXCEPT THE CASES
OF RAILWAYS & INCOME TAX
DEPARTMENT)

CHAMBER NO. 702, PATIALA HOUSE
COURTS, NEW DELHI-110001

MOB. : 7838904738

E-MAIL:

manuchaturvedi@gmail.co
m

(ORDER DTD. 30.06.2017)

MR. SANJAY KUMAR, ADVOCATE
(SENIOR PANEL COUNSEL)

(FOR CONDUCTING CENTRAL
GOVERNMENT LITIGATION
EXCEPT THE CASES OF
RAILWAYS & TAXATION FOR A
PERIOD OF THREE YEARS FROM
THE DATE OF THIS ORDER OR
UNTIL FURTHER ORDERS)

H.NO. 10/12 PANT NAGAR, JANG
PURA EXTENSION, NEW DELHI

MOB.: 9654417067

E-MAIL:

[sanjaykr.delhi@gmai
l.com](mailto:sanjaykr.delhi@gmail.com)

<p>(ORDER DT. 30.08.2017)</p>	<p>MR. APAR CHOPRA,ADVOCATE (GOVERNMENT PLEADER)</p> <p>(FOR CONDUCTING CENTRAL GOVERNMENT LITIGATION (EXCEPT THE CASES OF RAILWAYS & TAXATION) BEFORE THE HIGH COURT OF DELHI FOR A PERIOD OF THREE YEARS FROM THE DATE OF THIS ORDER OR UNTIL FURTHER ORDERS) .</p>	<p>F-8, LOWER GROUND FLOOR, NIZAMUDDIN WEST, NEW DELHI-110013</p>	<p>MOB: 9999925107</p> <p>E-MAIL: apar Chopra@yahoo.in</p>
<p>MINISTRY OF LAW AND JUSTICE,DEPARTMENT OF LEGAL AFFAIRS JUDICIAL SECTION, GOVERNMENT OF INDIA</p> <p>[23.11.2006]</p>	<p>MR. SUBHASH BANSAL SENIOR CENTRAL GOVERNMENT COUNSEL,</p>	<p>CH. NO. 201, LAWYERS CHAMBERS COMPLEX, NEW DELHI COURTS, PATIALA HOUSE, NEW DELHI-110001.</p> <p>OFF.-RES: 287, GROUND FLOOR, TOWER NO. 3SUPREME ENCLAVE, MAYUR VIHAR-I, DELHI-110091.</p>	<p>PH: 23381047, 23387139 PH: 22756360, 22753048</p> <p>FAX: 22753048 MOBILE: 9810015886 EMAIL: bansal_subhash@yahoo.co.in</p>
<p>MUNICIPAL CORPORATION OF DELHI</p>	<p>1. MR. SANJEEV SABHARWAL (09.02.2012)</p>	<p><u>RESIDENCE-CUM-OFFICE</u> S-432, Greater Kailash-I New Delhi-110048</p> <p><u>CHAMBER:</u> 430-31, Delhi High Court New Delhi-110003</p>	<p>Ph:46567338, 29239458 Mob: 9810031680,9910106949</p> <p>Ph: 23388843 E-mail: solicitor6@gmail.com</p>

07.09.2006

2. MR. O.P. SAXENA,

CHAMBER NO. 372, HIGH COURT OF
DELHI,
NEW DELHI.

PH: 23386446 M-98-100-
12444

3. MR. ANOOP BAGAI,

491, LAWYERS' CHAMBERS, B,OCK-
II, HIGH COURT OF DELHI,NEW
DELHI-110003

TEL: 233884585
(CHAMBER) 9811062064,
9873309991

4. MS.MINI PUSHKARNA

F-254, VIKAS PURI, NEW DELHI
110018
CHAMBER NO. 346-A,
LAWYERS CHAMBERS,
DELHI HIGH COURT,
NEW DELHI-03

PH. 91-11-28534497,
TELE: 23388843
TELE: 9868620151
TELEFAX: 91-11-23386355
MOBILE: 9810674872
E-MAIL:
pushkarnas@vsnl.com,
pushlaw@yahoo.co.in

5. MR. AJAY ARORA

CHAMBER/ OFFICES:
430-31, LAWYERS CHAMBERS,
DELHI HIGH COURT,
NEW DELHI.
CHAMBER NO. 328, WESTERN
WING, TIS HAZARI COURTS, DELHI

TELE: 9811160827 (M)
E.MAIL:
[www.ajay_arora124@yahoo
.co.in](http://www.ajay_arora124@yahoo.co.in)
PHONE:23388843
PHONE:26964610

RESIDENCE:
236-E, MIG FLATS,
RAJOURI GARDEN,
NEW DELHI-110027

22.08.06

6. MR.SHIVINDER CHOPRA

CHAMBER: 430, LAWYER' CHAMBER
BLOCK NO.1HIGH COURT OF
DELHI,NEW DELHI.

EMAIL:
[shivinder_chopra@rediff
mail.com](mailto:shivinder_chopra@rediffmail.com)

OFFICE:3,UDAY PARK,

	<p>-----</p> <p>7. MR. GAURANG KANTH</p>	<p>AUGUST KRANTI MARG, NEW DELHI</p> <hr/> <p>CHAMBER NO. 431, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI.</p> <p>OFFICE ADDRESS: A-9, NIZAMUDDIN EAST, NEW DELHI-110013</p>	<p>MOBILE NO. 9811479297</p> <hr/> <p>(91)11-24359593, 24359594/24359597 FAX: (91)11-41825223</p>
MAHANAGAR TELEPHONE NIGAM LIMITED	1. M/S SIKRI AND COMPANY	CHAMBER NO.229, LAWYERS CHAMBERS, DELHI HIGH COURT. NEW DELHI-110 003	PH. 23388777 FAX: 23385559
	2. MR DINESH AGNANI	265, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI.	PH.23386838, 24318516,24318517 FAX: 24318521
MEDICAL COUNCIL OF INDIA	MR. AMIT KUMAR	INDUS LAW ASSOCIATES B-45/47, SHIV MAHAL BULDG. NEAR PVR PLAZA CINEMA, CONNAUGHT PLACE, N.DELHI-110001	PH.9312267089, 011-23752788, 43582788, FAX 011-23752789 e.mail- induslawassociates@gmail.com
	M/S EDULAW,	E-9, LOWER GROUND FLOOR,	PHONE NOS.011-46010609,

	ADVOCATES & SOLICITORS,	NIZAMUDDIN WEST, NEW DELHI-110013	40544979 MOBILE NO. 9999012345
MAHARAJA AGRASEN COLLEGE (UNIVERSITY OF DELHI)	MR. AMIT KHEMKA	490, LAWYERS' CHAMBER HIGH COURT OF DELHI, NEW DELHI	
MINISTRY OF INFORMATION AND BROADCASTING (FM CELL) (LETTER DT. 28.04.2016)	MR. RAJEEV SHARMA	PETITION CONCERNING FM RADIO BROADCASTING MATTER TO BE FORWARDED TO THE MINISTRY FOR ENTRUSTING TO MR. RAJEEV SHARMA	
MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING) (NOTIFICATION DT. 16.06.2016)	MR. NIKHIL GOEL, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. RIPUDAMAN SINGH BHARDWAJ, ADVOCATE (SPECIAL PUBLIC PROSECUTOR) MR. ANUPAM S. SHARMA, ADVOCATE (SPECIAL PUBLIC PROSECUTOR)	FOR PROSECUTION OF CASES INSTITUTED BY DELHI SPECIAL POLICE ESTABLISHMENT (CBI) AND APPEALS, REVISIONS OR OTHER MATTERS ARISING OUT OF THE CASES INVESTIGATED BY THE DELHI SPECIAL POLICE ESTABLISHMENT (CBI) FOR A PERIOD OF THREE YEARS FROM THE DATE OF APPOINTMENT OR UNTIL FURTHER ORDERS, WHICHEVER IS EARLIER .	
MINISTRY OF FINANCE, DEPARTMENT OF REVENUE, CENTRAL BOARD OF EXCISE & CUSTOMS (LEGAL CELL) (LETTER DT. 09.06.2016) PANEL OF COUNSELS FOR	<u>SENIOR STANDING COUNSELS</u> 1. MR. PRAMOD KUMAR RAI 2. MR. HARPREET SINGH 3. MR. AMIT BANSAL 4. MR. SANJEEV NARULA <u>JUNIOR STANDING COUNSELS</u>		

HANDLING LITIGATION OF INDIRECT TAXES TILL 08.06.2019)	1. MR. SAMEER JAIN 2. MS. K. ENATOLI SEMA 3. MR. KAPIL RASTOGI 4. MR. DEEPAK ANAND 5. MR. LOHITAKSHA SHUKLA 6. MR. PRATAP SINGH AHLUWALIA		
MAGMA FINCORP LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI-110048	MOB: 9810122176 E-MAIL: ssalawfirm@ssalawfirm. in
MANAPPURAM FINANCE LIMITED	MR. SANDEEP SHARMA	K-583, IInd FLOOR, NEAR DR. SAHIB SINGH VERMA COMMUNITY CENTRE, JAHANGIR PURI, DELHI-110033	MOB: 08285692786 E-MAIL: advssraghuvanshi@gmail. com
NATIONAL COUNCIL FOR EDUCATIONAL RESEARCH AND TRAINING	MR. R.K. SINGH	51-B, FRIENDS COLONY EAST NEW DELHI 110065	
NATIONAL AGRICULTURAL COOPERATIVE MARKETING FEDERATION OF INDIA LTD	MR. G.B. TULSIANI <hr/> MR. T.K. GANJU	468, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI <hr/> 472, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(TEL: 23070230, 23384307) <hr/>
NATIONAL FEDERATION OF FISHERMEN'S CO-OPERATIVES	1. MR. JOG SINGH,	BOTH AT 528, PATIALA HOUSE COURTS, NEW DELHI-110 001	(TEL: 2338 3298)

<p>LTD. (INDIA)</p>	<p>SR. NOMINATED COUNSEL</p> <hr/> <p>2. MR. BALWINDER SINGH JUNIOR NOMINATED COUNSEL</p> <hr/> <p>3. MISS RAVI BIRBAL</p> <hr/> <p>4. MR. NAUSHAD AHMAD KHAN</p>	<p>-----</p> <p>RES: A-25, KRIPAL APARTMENT I.P. EXTENSION, PATPARGANJ NEW DELHI-110 092</p> <hr/> <p>313, LAWYERS CHAMBERS DELHI HIGH COURT, NEW DELHI</p> <p>-----</p> <p>S-513, SECOND FLOOR, SCHOOL BLOCK MAIN VIKAS MARG, SHAKARPUR-II, DELHI - 110092.</p>	<p>(TEL: 2272 6285) (CELL: 9810000762 AND 20052624)</p> <hr/> <p>CELL PHONE: 9818024661</p> <hr/> <p>TELE-FAX: 011-42486199 MOB; 9868111799.</p>
<p>NATIONAL INTERNET EXCHANGE OF INDIA</p> <p>[17.7.2006]</p>	<p>MR. TAPAN CHOUDHARY</p>	<p>NIXI 121-123, ANSAL TOWER, 38, NEHRU PLACE, NEW DELHI-19</p>	<p>E-MAIL: paralegal.tapan@nixi.in Telefax: +91-11-41674312 Mob: +91-9911089164</p>
<p>NATIONAL INSTITUTE OF OPEN SCHOOLING (FORMERLY NATIONAL OPEN SCHOOL)</p>	<p>MR S. RAJAPPA, ADVOCATE</p>	<p>CHAMBER 94, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110 001</p>	<p>TEL : 2261 5878 MOBILE : 9810063946</p>
<p>NATIONAL CONSUMER CO-OP. CONSUMERS' FEDERATION OF INDIA LTD.</p>	<p>MR. J.P. SENGH</p>	<p>421, LAWYERS CHAMBERS, HIGH COURT OF DELHI</p> <p>NEW DELHI-110 003</p>	<p>PHONE: 2338 7169</p>
<p>NATIONAL COUNCIL FOR TEACHER EDUCATION [NCTE]</p> <p>[LETTER DTD.18.07.14]</p>	<p>NOTICES, PETITIONS, ETC SHALL BE SERVED TO:</p> <p>MR. B.P. PANDEY UNDER SECRETARY (LEGAL) OF</p>		

	NCTE (HQ) , BAHADUR SHAH ZAFAR MARG, NEW DELHI-110002		
NATIONAL COUNCIL FOR TEACHER EDUCATION	M/S SIKRI & CO. ADVOCATES	CHAMBER NO.229 DELHI HIGH COURT NEW DELHI-110 003 C-147, EAST OF KAILASH NEW DELHI-110 065	
NATIONAL HIGHWAYS AUTHORITY OF INDIA (NHAI)	1. M/s M.V. KINI & CO. ADVOCATES & SOLICITORS 2. M/s RAJANI SINGHANIA & PARTNERS LETTER DATED 07.10.2015	KINI HOUSE, 6/39, JANGPURA-B, NEW DELHI - 110014 RS&P HOUSE, P-24, GREEN PARK EXTN., NEAR JAIN SCHOOL, NEW DELHI - 110016 105, LAWYERS CHAMBERS, HIGH COURT OF DELHI, SHER SHAH ROAD, NEW DELHI -110003	PH.24371038/39/40 Fax 24379484 PH: 011-47471414, 47471415
NEW OKHLA INDUSTRIAL DEVELOPMENT AUTHORITY SECTOR 6, DISTRICT GAUTAM BUDH NAGAR	1. MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET NEW DELHI-110017 BAR ROOM NO.18, HIGH COURT BUILDING CHAMBER NO.272, WESTERN WING, TIS HAZARI, DELHI-110054	TEL: 2652 2084; 2652 1594 (TEL: 2338 6824) (TEL: 2392 8699)

	2. MR. SHADMAN ALI	B-212, PANCHACHULI APARTMENTS PLOT NO. E-14, SECTOR-61 NOIDA-201301, (U.P.)	PH.: 0120-6480907, 4215527 MOB.: 9818536438 email: shadmanali@hotmail.com
NATHPA JHAKRI POWER CORPN LIMITED (NOW KNOWN AS SATLUJ JAL VIDYUT NIGAM LIMITED)	MR. J.C. SETH	C-451, CHITRANJAN PARK, NEW DELHI-110 019	PH. 2628 9977 FAX: 2628 9978 MOB.: 9810073095
NATIONAL PRODUCTIVITY COUNCIL	MR. ASHOK KUMAR SINGH	40-D, K. BLOCK, SAKET, NEW DELHI-110 017	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
NETAJI SUBHAS INSTT.OF TECHNOLOGY	MS. AVNISH AHLAWAT	243, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003 OFFICE: A-33 (LOWER GROUND FLOOR), DEFENCE COLONY, NEW DELHI	PH. 23384517,23382820 PH. 51012214,51048401 MOBILE : 9810134741
NAVODAYA VIDYALA SAMITI INDIRA GANDHI STADIUM INDRA PRASTHA ESTATE NEW DELHI-110 001	MR. S. RAJAPPA	94, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI-110 001	TELE-FAX: 2261 5878 E-MAIL: rajappa_s@hotmail.com

		RES: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR-III, DELHI-110 096	
NATRIP IMPLEMENTATION SOCIETY (NATIS)	SH. ATUL SHARMA	CHAMBER 207, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI LINK LEGAL, E-2, FIRST FLOOR, DEFENCE COLONY, NEW DELHI-110024.	91(011) 46511000 9811055984 FAX: 91(011) 46511099
NATIONAL BOOK TRUST	SH. BALDEV KRISHNA SATIJA	88, LAWYERS CHAMBER SUPREME COURT OF INDIA, NEW DELHI-110001	PH : 9810347884
NATIONAL MINORITIES DEVELOPMENT & FINANCE CORPORATION	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011- 26929794 e-mail: indranilghosh@iglegalfirm.com
NATIONAL BAL BHAWAN	MR. S. RAJAPPA	91, LAWYERS CHAMBER, SUPREME COURT OF INDIA NEW DELHI-110001 OFF. CUM RES.: 36-C, POCKET-B, SFS FLATS, NEW KONDLI, MAYUR VIHAR, PHASE-III, DELHI-110096	MOB.: 9810063946

NATIONAL BOARD OF ACCREDITATION	MR. AMITESH KUMAR "STANDING COUNSEL"	20-A, LAWYERS CHAMBER, SUPREME COURT OF INDIA, NEW DELHI-110001 <hr/> RESIDENCE: 199, SEEMANT VIHAR, KAUSHAMBI, GHAZIABAD-201010 (U.P.)	TEL.: 011-23386914, 23385275 MOB.: 9811034115; FAX: 011-23385245 <hr/> TEL.: 0120-4901439
NATIONAL FEDERATION OF URBAN COOPERATIVE BANKS AND CREDIT SOCIETIES LTD. (NAFCUB)	MR. S. RAJAPPA, ADVOCATE SENIOR STANDING COUNSEL	91, LAWYERS' CHAMBERS SUPREME COURT OF INDIA NEW DELHI-110001	MOB.: +919810063946 RES: 011-22620344 e-mail: advocaterajappa@gmail.com
NATIONAL CAPITAL REGION PLANNING BOARD	MR. GAURAV MOHAN LIBERHAN	C-567, LOWER GROUND FLOOR, DEFENCE COLONY, NEW DELHI-110024	
NATIONAL UNIVERSITY OF EDUCATIONAL PLANNING AND ADMINISTRATION	MR. AMITESH KUMAR	20-A, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI -110001	TEL:011-23381727 , 011-23385275, 011-23386914 MB: 09811034115 FAX : 011-23385245
NATIONAL BOARD OF EXAMINATIONS [LETTER DTD. 28.03.2014]	DR. RAKESH GOSAIN, ADVOCATE 'STANDING COUNSEL'	C/o NBE, MEDICAL ENCLAVE, ANSARI NAGAR, NEW DELHI-110029	MOB.: 9810393161
NATIONAL LAW UNIVERSITY, DELHI	MR. S.D. SHARMA, ADVOCATE	CHAMBER No.397, LAWYERS' CHAMBER BLOCK-II DELHI HIGH COURT, NEW DELHI	MOB.: 9711198801 E- MAIL: surendradutt_sharma@rediffmail.com

<p>NEW DELHI MUNICIPAL COUNCIL (NDMC) [LETTER DTD. 30.09.2014]</p> <p>(LETTER DTD. 20.07.2017)</p>	<p>M/s ANIL GROVER & ASSOC.</p> <p>-----</p> <p>MR. SATISH KUMAR 'SR. MUNICIPAL ADVOCATE' (ENGAGED TILL 14.09.2018 OR FURTHER ORDERS)</p>	<p>298, LAWYERS' CHAMBERS, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003</p> <p>OFFICE: A-222, NEW FRIENDS COLONY, NEW DELHI-110025</p> <p>-----</p> <p>LAWYERS CHAMBER NO. 464, DELHI HIGH COURT BLOCK-I, NEW DELHI- 110001</p> <p>OFFICE: 716, NAURANG HOUSE, 21, K.G. MARG, CONNAUGHT PLACE, NEW DELHI-110001</p>	<p>PH.: 23387921</p> <p>EMAIL: groveradvocate@rediffmail.com</p> <p>PH.: 40507217-18</p> <p>-----</p> <p>MOB.: 9810419742</p> <p>TEL.: 91-11-43074413</p> <p>E-MAIL: satishlaw@yahoo.com</p>
<p>NATIONAL COMMISSION FOR MINORITY EDUCATIONAL INSTITUTIONS (GOI)</p>	<p>MR. SYED ABDUL HASEEB 'STANDING COUNSEL'</p>	<p>229, M.C.SETALVAD CHAMBERS BLOCK, SUPREME COURT OF INDIA, NEW DELHI</p>	

<p>NATIONAL COUNCIL FOR HOTEL MANAGEMENT AND CATERING TECHNOLOGY</p>	<p>MR. SARFARAZ KHAN 'STANDING COUNSEL' [LETTER DTD.21.10.2014]</p>	<p>214, LAWYERS' CHAMBER BLOCK-I, DELHI HIGH COURT, NEW DELHI-3 <u>OFF.:</u> B-21/1,F.F., LANE No.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025</p>	<p>PH.:011-23384153 PH.:011-29945916 MOB.:9899140169 EMAIL:sarfarazadv@yahoo .co.in</p>
<p>NOIDA SPECIAL ECONOMIC ZONE</p>	<p>M/S RAD & PARTNERS (MR. DEEPAK JAIN-PARTNER) 'NOMINATED COUNSEL'</p>	<p>C-623, NEW FRIENDS COLONY, NEW DELHI-110025.</p>	<p>TEL NO. +91 (11) 47280000 CELL NO.+91 3310115111, +91 9910505313</p>
<p>NARCOTICS CONTROL BUREAU DELHI ZONAL UNIT (LETTER DT. 24.02.2016)</p>	<p>MR. SUBHASH BANSAL</p>	<p>CHAMBER: CH.No. 303, L.C. BLOCK-III, DELHI HIGH COURT, NEW DELHI OFF.: N-20, F.F., JANGPURA EXTN. NEW DELHI-110014</p>	<p>TEL.No. (CHAMBER): 011- 23387139 TEL.No. (OFFICE): 011- 24313040 MOB.No. 9810015886 EMAIL: bansal_subhash@yahoo.co m</p>
<p>NTPC LIMITED (LETTER DTD. 19.06.2017 & 22.07.2017)</p>	<p>MS. KANIKA AGNIHOTRI (AUTHORIZED TO RECEIVE ALL WRIT PETITIONS/PETITIONS FILED AGAINST NTPC)</p>	<p>OFFICE: SKV ASSOCIATES A-118, IIND FLOOR DEFENCE COLONY, NEW DELHI- 110024</p>	<p>MOB.: 9818397418 TEL.: 011-46572411/2422</p>

<p>NATIONAL HIGHWAYS & INFRASTRUCTURE DEVELOPMENT CORPORATION LIMITED</p> <p>(LETTER DTD. 31.03.2017/ 03.05.2017)</p>	<p>M/S LEGACY LAW OFFICES (MR. GAGAN ANAND)</p> <p>(EMPANELLED LAW FIRM FOR TWO YEARS W.E.F. 08.02.2017)</p>	<p>1207,CHIRANJIV TOWER, NEHRU PLACE, NEW DELHI-110019</p>	<p>PH.: 011 41752507, 08 FAX: 41752509</p>
	<p>M/S SURI & COMPANY LAW FIRM (EMPANELLED FOR TWO YEARS W.E.F. 08.02.2017)</p>	<p>FLAT NOS. 10 & 12, GOLF APARTMENTS, SUJAN SINGH PARK, MAHARISHI RAMANA MARG, NEW DELHI-110001</p>	<p>TEL.: 011-43434600</p> <p>E-MAIL: litigation@surico.in</p>
<p>ORIENTAL BANK OF COMMERCE</p>	<p>1. MR. SAKET SIKRI</p> <p>[LETTER DTD. 09.09.14]</p>	<p>CHAMBER No.229, HIGH COURT OF DELHI, NEW DELHI</p>	<p>PH.:011-41733070, 41033072/73, 011-23385559 MOB.:9811133233</p>
	<p>2. MS. KITTOO BAJAJ</p>	<p>CHAMBER NO. 227, DELHI HIGH COURT,NEW DELHI</p> <p>OFF.: B-1, PALIKA PARKING EXTN., EURO CHAMBERS PVT. LTD.,</p>	<p>TEL. NO. 55444127, MOBILE NO. 9891671638, 92121370941</p> <p>TEL. NO. 23386433</p>

		CONNAUGHT PLACE, NEW DELHI.	
	3. M/S. JAGAT ARORA & ASSOCIATES	CHAMBER NO. 143, DELHI HIGH COURT, NEW DELHI FF: HOUSE NO. 132 SECTOR 15-A, NOIDA	TEL.NO.95120-2511628, 95120-2512158 E-MAIL: rajat132noida@yahoo.co.in
	4. MR. S.K. SHARMA (LETTER DT.27.03.2015)	CHAMBER NO. 511, PATIALA HOUSE COURTS, NEW DELHI-110001. OFF.: A-12,LGF,LAJPAT NAGAR-III, NEW DELHI-110024	PH. 41041413,41041412 MOB.: 9871588055 FAX: 41041414 email: sksadvocate@yahoo.co.in
	5. MR. VIVEK JAIN	127, LAWYERS CHAMBERS, SUPREME COURT, NEW DELHI-110001	PHONE NO. 011-23947100, 011-22231600, MOB: 9811426480 Email: vj_sc@yahoo.com
OIL & NATURAL GAS CORPN.LTD.	KOURA & CO. BARRISTER & ADV.	CHAMBER NO.345 DELHI HIGH COURT FLAT NO.236-239 (SECOND FLOOR)	TEL. 23381487 MOB.: 9810037778, 9810854873 TEL. 26322240-44

<p>(LETTER DT. 27.03.2017)</p>	<p>----- MR. VARUN K CHOPRA, ADVOCATE</p>	<p>TRIBHUVAN COMPLEX, ISHWAR NAGAR MATHURA ROAD, N.DELHI 110 065</p> <p>----- E 19 JUNGPURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014</p>	<p>E-MAIL :kouraco@vsnl.net MOB. 981003778, 9810854873</p> <p>----- PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711</p> <p>EMAIL: Officevarunkchopra@gmail.com varun.kumarchopra@gmail.com</p>
<p>ORGANISING ® COMMONWEALTH GAMES 2010 DELHI</p>	<p>MR. SUSHIL DUTT SALWAN</p>	<p>OFF:FLAT NO.1, 47 PUSA ROAD NEW DELHI-110005</p> <p>CHAMBER: 226,LAWYERS CHAMBER, DELHI HIGH COURT,NEW DELHI-03</p> <p>RES:47 PUSA ROAD, FIRST FLOOR NEW DELHI-110005</p>	<p>PH: 25784776 FAX: 25821248</p> <p>PH: 23387445</p> <p>MOB: 9811044412</p> <p>E-mail: ssalwan@lawyer.com sushil.salwan@gmail.com</p>
<p>PAKISTAN INTERNATIONAL AIRLINES (PIA)</p>	<p>M/S H.L. KUMAR & ASSOC.</p>	<p>36, LAWYERS CHAMBERS SUPREME COURT OF INDIA NEW DELHI 150, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI,</p>	<p>PH: 23387756 PH.29836404-5, FAX. 29847174-5 e-mail : hlkumar@vsnl.com</p>

		87, LAWYERS CHAMBERS 2 nd FLOOR, TEHSIL BUILDING TIS HAZARI A-43 LAJPAT NAGAR-2 NEW DELHI-110024	
PRASAR BHARTI, AIR & DOORDARSHAN	MR. RAJEEV SHARMA	OFF.: 35, LAWYERS CHAMBERS, SUPREME COURT OF INDIA, NEW DELHI RES: M-11, GREATER KAILASH-I, NEW DELHI-110 048	(TEL: 2646 7030, 2642 0235) FAX: 51632662 E-MAIL: rajeevsharmalegal@hotmail.com
PUNJAB & SIND BANK	MS. SURUCHI AGGARWAL [17.7.2006] MR. RAJAT ARORA, ADVOCATE M/S JAGAT ARORA & ASSOCIATES (SOLICITORS & ADVOCATES) MS. KITTOO BAJAJ STANDING COUNSEL (SERVICE MATTERS)	RESIDENCE: C-61, JANGPURA EXTN., NEW DELHI- 100014 OFFICE: CHAMBER NO.347 DELHI HIGH COURT ----- CHAMBER NO. 143, DELHI HIGH COURT, SHERSHAH MARG, NEW DELHI RESI: "NAWAL KUNJ", H.NO. 132, SECTOR: 15-A, NOIDA-201301 ----- OFF.: B-35, JANGPURA EXTENSION NEW DELHI	PH: 2429849, 24326630 MOBILE: 9312040620 9312631490 MOBILE : 9810176964 RESI.: 0120-2511628, 2512158 TEL.: 9891671638, 9212798015 EMAIL: kittubajaj@yahoo.com

		RES.: A-18, BRIJ VIHAR, SURYA NAGAR, GHAZIABAD (U.P.)	
PUNJAB NATIONAL BANK	MR. JAGDEEP KISHORE NOMINATED COUNSEL	331, LAWYERS CHAMBER, HIGH COURT, NEW DELHI-3 TIMINGS 10.00 AM TO 7.30 PM	(O) 2338 5296, 2338 8115 ® 2398 0895 MOBILE: 98100 56313
	MR. VIVEK JAIN NOMINATED COUNSEL	430, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI	TEL. 011-23947100, 22231600 MOB.: 9811426480 EMAIL: vj_sc@yahoo.com
PUNJAB WAKF BOARD	MR. KESHAV KAUSHIK	150-151, ANSAL CHAMBERS-II, 6, BHIKAJI CAMA PLACE, NEW DELHI-110 066	2619 2806 & 2865 8357 FAX: 865 8357 RES: 91-6345320 e-mail: keshavkaushik@mantraonline.com
THE PRADESHIYA INDUSTRIAL AND INVESTMENT CORPORATION OF U.P. LTD. (PICUP) (Owned by Govt. of Uttar Pradesh) 'PICUP BHAWAN', GOMTI NAGAR, LUCKNOW-226010 (U.P.)	SAMHITA LEGAL, ADVOCATES & CONSULTANTS (LETTER DTD. 21.07.2017 & 16.08.2017)	C-263, LOWER GROUND FLOOR, GREATER KAILASH-I, NEW DELHI-110048	PHONE-011-46305505 MOB: 9711060693, 9891845604 E-MAIL: info@samhitalegal.in
PRESIDENT'S SECRETARIAT	MR. SANJAY KUMAR SHANDILYA	LB 9-10, GAURI SADAN, 5 HAILEY	

(RASHTRAPATI SACHIVALAYA) (LETTER DT. 23.12.2016)	(SERVICE OF NOTICE OR ADVANCE COPY OF PETITION WHERE THE PRESIDENT'S ESTATE IS ARRAYED AS A PARTY)	ROAD, NEW DELHI-110001	
PFC CONSULTING LIMITED (LETTER DT. 27.03.2017)	MR. VARUN K CHOPRA, ADVOCATE (EXTENSION TILL 31.10.2017)	E 19 JUNG PURA EXTENSION, NEAR EROS CINEMA, NEW DELHI-110014	PH: 91 11 43588442 FAX: 91 11 43588444 MOB. 91 9811851711 EMAIL: Officevarunk Chopra@gmail.com varun.kumar chopra@gmail.com
RAJYA SABHA SECRETARIAT	1. MR. J.P. SENGH <hr/> 2. MS. ZUBEDA BEGUM 'NOMINATED COUNSEL' [TERM EXTENDED FOR THREE YEARS WEF 15.09.2015]	421, LAWYERS CHAMBERS, HIGH COURT OF DELHI, NEW DELHI-110 003 80, LAWYERS CHAMBERS, PATIALA HOUSE COURTS, NEW DELHI-1 ----- CHAMBER: 421, LAWYERS' CHAMBERS, HIGH COURT OF DELHI, NEW DELHI RES.-CUM-OFFICE: B4/3171, VASANT KUNJ, NEW DELHI	PHONE: 2338 7169 PHONE 2338 8969 Email: gopallaw@yahoo.com <hr/> TEL./MOB.NO. 23387169 9868119078 26891971
RAIL VIKAS NIGAM LTD. (RVNL)	MR. ANIL SETH	C-451, CHITTRANJAN PARK, NEW DELHI-110019	Tel.No.26278822, 26274477

			Mobile No. 9810073095
RAILWAYS	1. MR. R.N. SINGH ----- 2.MR. JITENDRA KUMAR SINGH	CHAMBER NO. 540-541 PATIALA HOUSE COURT, NEW DELHI-110001 ----- 401, GAUR GANGA-I, (IN FORNT OF VAISHALI METRO STATION), SECTOR-4, VAISHALI (NCR) DISTT. GHAZIABAD U.P.-201012.	Tel: 23386464, Mob. 9868102646 Telefax: 23386565 E-mail: singhadvocate@hotmail.com ----- MOB: 9810260368 EMAIL: jksingh93@gmail.com
FOR "RAILWAYS" 'SPECIAL COUNSEL'	MR. RAJINDER NISCHAL	<u>CHAMBER:</u> 3. 198, PATIALA HOUSE COURTS NEW DELHI-110001 2. Y-4, CIVIL SIDE TIS HAZARI DELHI-110054 <u>OFFICE:</u> G-81, BALI NAGAR, NEW DELHI-110015	<u>TELEFAX:</u> 23384876,9811255339 MOB:9811363511, 981156362 <u>TELEFAX:</u> 25430733 PH. 65100965
RAIL LAND DEVELOPMENT AUTHORITY	MR. INDRANIL GHOSH ADVOCATE [PANEL COUNSEL]	C-129, EAST OF KAILASH, NEW DELHI-110065	TEL.:011-26929793, 26929795; FAX:011-26929794 e-mail: indranilghosh@iglegalfirm.com

RASHTRIYA SANSKRIT SANSTHAN (UNDER MINISTRY OF HUMAN RESOURCE & DEVELOPMENT)	DAYAL & CO.	145, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	
RURUL ELECTRIFICATION CORORATION LTD.	MS. RAAVI BIRBAL	313, LAWYERS CHAMBERS DELHI HIGH COURT NEW DELHI	(PH.23387977,23384715) FAX: 011-22 44 3600
BITES LTD.	MR. G.S. CHATURVEDI "NOMINATED COUNSEL"	OFF: CHAMBER NO. 408, PATIALA HOUSE, NEW DELHI RES: J-2/31, DLF PHASE-2, GURGAON, HARYANA	PH: 0124-4052623 MOB: 9811092221
RESERVE BANK OF INDIA	MR. H.S. PARIHAR,	MAILING ADDRESS: 1, JEEVAN DEEP BUILDING (ANNEXE) PARLIAMENT STREET, NEW DELHI-1	TEL.: 011-23747441/ 23747500 FAX: 011-23747441 E-MAIL: hamelparihar@rediffmail.com
RELIGARE FINVEST LIMITED	SANJEEV SINGH & ASSOCIATES, ADVOCATES	B-13, LOWER GROUND FLOOR, CHIRAG ENCLAVE, NEW DELHI- 110048	MOBILE NO. 9810122176 E-MAIL: ssalawfirm@ssalawfirm.in
SALES TAX DEPARTMENT, NCT OF DELHI (SALES TAX MATTERS)	1. MR. H.C. BHATIA 2. RAJ K. BATRA, ADVOCATE	1] 210, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110 003 CHAMBER NO.210, LAWYERS	TEL: 2338 1677 : 2307 0040 [R] 2714 1734 & 2745 0086 CELL: 98100 82677 -----

		CHAMBER, DELHI HIGH COURT	
STEEL AUTHORITY OF INDIA LTD.	1. SHRI ALAKH KUMAR	CHAMBER NO.367, LAWYER'S CHAMBER DELHI HIGH COURT, NEW DELHI RES.-CUM-CHAMBER: L-2A, HAUZ KHAS ENCLAVE NEW DELHI- 110 016	PH.23387072 TELE.9811063763 PH. 26564516,26511625
	2. MR. SHARAT KAPOOR	CHAMBER NO. 367, LAWYERS CHAMBER BLOCK, DELHI HIGH COURT, N. DELHI OFF: A-324, SECTOR-9, NOIDA (U.P.)	MOB.:9811051218
STATE OF ASSAM	CORPORATE LAW GROUP	1106-1107, 11 TH FLOOR, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI 110001	PHONES: 91-11-337 7713, 2335 7718, 2335 7726 FAX: 91-11-335 7721 e-mail: info@clgindia.com
SYNDICATE BANK	M/S SUDEER ASSOCIATES	B-32, NEW RAJENDER NAGAR, NEW DELHI-110060.	PHONE: 28745769, 42411932, MOBILE: 98101 74873, 98181 04300

STATE BANK OF INDIA

1. M/S R.P. KAPUR & CO.

CHAMBER NO. 507/III,
DELHI HIGH COURT,
NEW DELHI

CHAMBER NO. 2, SUPREME COURT OF
INDIA, TILAK MARG, NEW DELHI

OFF.: C-52, 2ND FLOOR, NITI
BAGH, NEW DELHI- 110049

MOBILE: 9716076533,
T/F- 011 23073360
email:

rajivrpklaw@ymail.com,

rajiv@rpklaw.com

T- 011 23388443,
T/F- 011 23383541

T- 011 41740234/
465251160
T/F 26561400

2. MR. S.L. GUPTA,
ADVOCATE
M/S S.L. GUPTA &
PARTNERS, LAW FIRM

CHAMBER NO. 412,
LAWYERS'S CHAMBER,
DELHI HIGH COURT COMPLEX,
NEW DELHI-110003

B-3, SOUTH EXTENSION PART-II
NEW DELHI-110049

3. MR. ANIL KUMAR SANGAL

226, LAWYERS NEW CHAMBERS,
SETELVAD BLOCK,SUPREME COURT OF
INDIA,BHAGWAN DASS ROAD,
NEW DELHI.

PH. (CHAMBER): 011-
23387741

(RESIDENCE): 011-
22723498

011-22723982

MOBILE: 09811144919

e-mail:

aksangal51@gmail.com

	<p>4. MR. PARDAMAN SINGH BATRA</p> <p>[LETTER DTD. 20.03.14]</p>	<p>12, CENTRAL LANE, BENGALI MARKET, CONNAUGHT PLACE, NEW DELHI</p>	<p>PHONE: 9013285719</p>
<p>STATE BANK OF BIKANER & JAIPUR</p> <p>[LETTER DTD.09.07.14]</p> <p>[ZONAL OFFICE AT DELHI CHIEF MANAGER</p>	<p>1. MR. RAJEEV AGARWAL [NOMINATED COUNSEL]</p> <hr/> <p>2. MR. JITENDRA KUMAR [NOMINATED COUNSEL]</p>	<p>LAWYERS' CHAMBERS, Y-57 & 58, CIVIL WING, TIS HAZARI COURTS, DELHI-110054</p> <hr/> <p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.: 011-23946629(O)</p> <p>EMAIL: lawyersinc@rediffmail.com</p> <hr/> <p>TEL.: 011-23318396, 23318401</p> <p>EMAIL: jitendrag10@ya</p>

DGM SECTT., AHIMSA BHAWAN, SHANKAR ROAD, NEW RAJINDER NAGAR, DELHI-60]			hoo.co.in
STATE BANK OF TRAVANCORE	1. M/s R.P. KAPUR & Co. 'STANDING COUNSEL'	1] CHAMBER No. 507/III, HIGH COURT OF DELHI NEW DELHI-110003 2] CHAMBER No.2, SUPREME COURT COMPOUND, TILAK MARG, NEW DELHI-110001	PH.: 011-23073360 PH.: 011-23388443, 23383541 Email: rajiv@rpklaw.com
SCHOOL OF PLANNING & ARCHITECHTURE	MR. R.K. SINGH	UHV INTERNATIONAL PARTNERS, SOLICITORS & LEGAL ADVISERS, 51-B, FRIENDS COLONY EAST, NEW DELHI-110065	
STATE OF JAMMU AND KASHMIR	MR. SUHAIL AHMAD MALIK "STANDING COUNSEL"	OFFICE: 5, PRITHVI RAJ ROAD, NEW DELHI-110003	Mobile:9999964750, 8826966689 EMAIL: chambersofsuhailmalik@gmail.com
SRI VENKATESWARA COLLEGE (UNIVERSITY OF DELHI)	DR. SARABJIT SHARMA	CHAMBER NO. 261, DELHI HIGH COURT, NEW DELHI	TEL: 2338 8686
SANGEET NATAK AKADEMI	MR. RAJIV BANSAL	103, BHARAT CHAMBERS, 70-71 SCINDIA HOUSE CONNAUGHT CIRCUS NEW DELHI -110 001	PH. 2332 3100 & 2373 6913
STATE OF JHARKHAND	MS. PINKY ANAND	109, LAWYERS CHAMBERS,	Ph: 23386545

		HIGH COURT OF DELHI, NEW DELHI Off: A-126, NEETI BAGH, NEW DELHI-110049.	Ph: 26862282 Fax: 011-26851027 011-26862857
STATE ELECTION COMMISSION, NCT OF DELHI	MR. SUMEET PUSHKARNA		
STATE TRADING CORPORATION OF INDIA LTD	1. M/S. SIKRI & CO., <hr/> 2. MR. M.M. SUDAN, ADVOCATE, <hr/> 3. MR. DEVASISH MOITRA <hr/> 4. MS. SUMATI ANAND, ADV.	229, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 <hr/> 18, LAWYERS CHAMBER, DELHI HIGH COURT, NEW DELHI-110003 <hr/> INDIA LAW OFFICE, 1-26, NITI BAGH, NEW DELHI - 110049. <hr/> CHAMBER NO. 230, LAWYERS CHAMBER BLOCK-1, DELHI HIGH COURT, NEW DELHI.	
SPORTS AUTHORITY OF INDIA LODHI ROAD COMPLEX, NEW DELHI-110003 (LETTER DTD. 11.09.2015)	1.MR. ANIL GROVER (TILL 31.12.2015)	298, LAWYERS' CHAMBERS-II , DELHI HIGH COURT, NEW DELHI-110003 OFFICE: M/S ANIL GROVER & ASSOCIATES,	PH: 26933794, 26933795

	<p>-----</p> <p>2. MR. KESHAV MOHAN (TILL 31.12.2015)</p> <p>-----</p> <p>3. MR. MAYANK YADAV (TILL 31.12.2015)</p> <p>-----</p> <p>4. MISS GEETANJALI SHARMA (TILL 31.12.2015)</p>	<p>A-222, NEW FRIENDS COLONY, NEW DELHI - 110025</p> <p>A-174, 2nd FLOOR, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>D-251, DEFENCE COLONY, NEW DELHI-110024</p> <p>-----</p> <p>CHAMBER NO. 567, WESTERN WING TIS HAZARI COURT NEW DELHI- 110054</p> <p>-----</p> <p>CHAMBER NO. 172, EASTERN WING TIS HAZARI COURT NEW DELHI- 110054</p>	
STATE OF MANIPUR	MR. RAJEEV KUMAR SENIOR STANDING COUNSEL	25/136, 2 ND FLOOR, SHAKTI NAGAR, DELHI-110007	PH.:011- 23843838,23843637 MOB.:9899003292
SOUTH DELHI MUNICIPAL CORPORATION	MR. MANOJ K. SINGH, ADVOCATE	OFF.: N-30, MALVIYA NAGAR, NEW DELHI-17	TEL.:011-46665000; FAX:011-46665001 email: manoj@singhassociates. in

<p>LETTER DT. 03.10.2016</p>	<p>MR. SANJEEV SAGAR, ADVOCATE "ADDL. STANDING COUNSEL"</p>	<p>18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>TEL.: 9811016162, 2237784 0, 22375422 email: sanjivsagar@gmail.com; sagarandsagar@live.com</p>
	<p>MR. RAKESH MITTAL, STANDING COUNSEL</p>	<p>D-118 DEFENCE COLONY, NEW DELHI-110024</p>	<p>PH.: 011 41063030 TELEFAX : 011 24643464 MOB: 9999303080 WEBSITE: www.justlegal.co.in</p>
<p>STATE OF ODISHA</p>	<p>1. MR. SOUMYAJIT PANI 2. MR. SHASHANK BAJPAI</p>		
<p>SMALL INDUSTRIES DEVELOPMENT BANK OF INDIA (SIDBI) (LETTER RECD. ON 09.08.2016)</p>	<p>MR. SANJEEV SAGAR</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOB.: 9811016162 TEL: 22377840, 22375422, 47543981 EMAIL: sanjivsagar@gmail.com; sagarandsagar@live.com WEBSITE: sagarlawoffice.com</p>
<p>STATE COUNCIL OF EDU- CATIONAL RESEARCH AND TRAINING {S.C.E.R.T.}</p>	<p>MR. HARISH PANDEY</p>	<p>CHAMBER NO.424, NEW LAWYERS CHAMBER, M.C. SETALWAD CHAMBER BLOCK, SUPREME COURT OF INDIA,</p>	<p>PH.9891297497</p>

		NEW DELHI-110001 OFFICE: O-55, LAJPAT NAGAR-II, NEW DELHI	
SHRI RAM COLLEGE OF COMMERCE (UNIVERSITY OF DELHI) LETTER RECEIVED ON 15.01.2016	MR. AMIT BANSAL	OFFICE: B-231, GREATER KAILASH-I NEW DELHI-110048 CHAMBER: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	TEL.: 292938021, 29248022, 29231510 MOB: 9810072413 9871403654
STATE BANK OF PATIALA (LETTER RECD. ON 11.07.2016) (LETTER DTD. 19.07.2016)	M/S R.P. KAPUR & CO. ----- MR. ANIL KUMAR SANGAL	CHAMBER NO. 507/III, DELHI HIGH COURT, NEW DELHI CHAMBER NO. 2, SUPREME COURT, TILAK MARG, NEW DELHI-110001 OFF.: C-52, NEETI BAGH, LEVEL II, KHEL GAON MARG, NEW DELHI- 110049 ----- 226, LAWYERS NEW CHAMBER,	MOBILE: 9711161241 T/F- 011 23073360 email: T- 011 23388443, T/F- 011 23383541 T- 011 41740234/ 46529111 T/F 26561400 rajiv@rpklaw.com -----

		<p>SETELVAD BLOCK, SUPREME COURT OF INDIA, BHAGWAN DASS ROAD, NEW DELHI</p> <p>-----</p> <p>MR. SANJIV KAKRA</p>	<p>OFF.: C-344, DEFENCE COLONY, NEW DELHI-110025</p> <p>PH.: 011-24335694/ 24335440/ 64308635/ 41552928</p> <p>MOB.: 9810295666 9971795136</p> <p>E-MAIL Sanjiv.kakra@gmail.com Kakra.associates@gmail.com</p>
<p>STATE BANK OF MYSORE</p> <p>(LETTER DTD. 24.05.2016)</p>	<p>MR. JITENDRA KUMAR</p>	<p>B-7, ASHADEEP, HAILEY ROAD, NEW DELHI-110001</p>	<p>TEL.:011-23318396,23318401</p> <p>EMAIL:jitendrag10@yahoo.co</p>
<p>STANDARD CHARTERED BANK</p> <p>(LETTER DTD. 01.07.2017)</p>	<p>1. MR. SANJAY GUPTA, NOMINATED COUNSEL</p> <p>2. MR. ATEEV MATHUR, NOMINATED COUNSEL</p>	<p>SNG & PARTNERS CH. NO. 15, DELHI HIGH COURT, SHER SHAH ROAD, NEW DELHI-110503</p> <p>R-26, SOUTH EXTENSION, PART-II, NEW DELHI-110049.</p>	<p>MOB.: 9811152920 (MR. SANJAY GUPTA)</p> <p>9811800816 (MR. ATEEV MATHUR)</p> <p>PH.:+91 11 46175500</p>

			<p>e-MAIL: sanjay_gupta@sngpartners.in ateev_mathur@sngpartners.in</p>
SIEMENS FINANCIAL SERVICES PRIVATE LIMITED (SFSPL)	M/S INDIALAW [NOMINATED COUNSEL/LAW FIRM]	OFFICE: 14, TODARMAL ROAD, BENGALI MARKET, NEW DELHI-110001	PHONE NO. 011-23323714/15
TECHNOLOGY INFORMATION, FORECASTING AND ASSESSMENT COUNCIL (TIFAC)	I.G. & ASSOCIATES [PANEL LAW FIRM]	C-129, EAST OF KAILASH NEW DELHI-110065	TEL.: 011-26929793, 26929795 FAX: 011-26929794 e-mail: info@iglegalfirm.com
UNIVERSITY GRANTS COMMISSION [LETTER DTD. 12.05.2015]	MR. APOORV KURUP	A-2/141, LOWER GROUND FLOOR SAFDARJUNG ENCLAVE NEW DELHI-110029	TELEFAX: 011-41733001/02/03 MOB.: 91.8800.678.743 91.8800.678.375 E-MAIL: office@akurup.com
THE DELHI COUNCIL FOR PHYSIOTHERAPY AND OCCUPATIONAL THERAPY	MR. PRAVEEN KHATTAR, ADVOCATE	164, LAWYERS CHAMBERS, DELHI HIGH COURT, NEW DELHI-110003. CHAMBER NO. 21, WESTERN WING, TIS HAZARI COURTS,	

		DELHI-110054.	
TELECOM REGULATORY AUTHORITY OF INDIA (LETTER DATED 13.12.2007)	(1) MR. SAKET SINGH, ADVOCATE ----- (2) SHRI VIKAS MEHTA, ADVOCATE -----	CHAMBER NO. 53, SUPREME COURT LAWYERS CHAMBER NEW DELHI- 110001 ----- CHAMBER NO. 59 SUPREME COURT LAWYERS CHAMBER NEW DELHI- 110001 -----	
(LETTER DT. 04.07.2016)	MR. KIRTIMAN SINGH -----	CHAMBER NO. 463, BLOCK-I, DELHI HIGH COURT, NEW DELHI OFF. ADDRESS: 4/23 B, LOWER GROUND FLOOR, JUNG PURA-B, NEW DELHI-110014	MOB.: 9811700872
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		DELHI-110503	
TATA CAPITAL FINANCIAL SERVICES LIMITED	MR. SIDHARTH SHARMA	10,TH FLOOR, TOWER 1, JEEWAN BHARATI BUILDING, CONNAUGHT PLACE, NEW DELHI-110001	PH: +91 9999290050 E-MAIL: sidharth@sidharthsharma.in
UCO BANK (LETTER DT. 06.02.2017)	MR. SARFARAZ KHAN ADVOCATE	214, LAWYERS CHAMBER BLOCK-I, DELHI HIGH COURT, SHERSHAH ROAD, NEW DELHI- 110003 OFFICE: B-21/1, FIRST FLOOR, LANE NO.7, ABUL FAZAL ENCLAVE-II, SHAHEEN BAGH, OKHLA, NEW DELHI-110025	Ph.: 011- 23384153 Ph.: 011-29945916, Mob: +91- 9899140169 E-Mail : sarfarazadv@yahoo.co.in
UNION PUBLIC SERVICE COMMISSION	1] JYOTI SINGH ----- 2] MR. RAJINDER NISCHAL ----- 3] MR. NARESH KAUSHIK "NODAL COUNSEL" [TILL 30.06.2016]	1]287, LAWYERS CHAMBERS PATIALA HOUSE NEW DELHI ----- 2]CHAMBER NO.198, PATIALA HOUSE COURTS RES.: E-17, BALI NAGAR NEW DELHI-110 015 OFFICE: G-81, BALI NAGAR NEW DELHI-110 015 ----- 3] 703, 7TH FLOOR, NILGIRI APARTMENT, 9, BARAKHAMBA ROAD, NEW DELHI - 110 001	----- PHONE 2338 4876 MOBILE 9811255339 & 9811363511 PHONE: 2541 3975 AND 511 7435 PHONE 541 7165 ----- PH 23711667(O) , 23070071 (CHAMBER) MOBILE : 9811031792

	<p>(LETTER DTD. 02.09.2015)</p> <p>-----</p> <p>4] MR.S.M.ZULFIQAR ALAM "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p> <p>-----</p> <p>5] MR.NAVEEN R. RATH "PANEL COUNSEL" [TILL 30.06.2016] (LETTER DTD. 02.09.2015)</p>	<p>-----</p> <p>C-7, C L JOSEPH BLOCK, TIS HAZARI COURT, DELHI- 110054</p> <p>-----</p> <p>C-47, NIZAMUDDIN EAST, NEW DELHI - 13</p>	
UNIVERSITY OF DELHI	<p>1. MR. MOHINDER J.S. RUPAL</p> <p>-----</p> <p>2. MS. MANINDER ACHARYA</p>	<p>1] CHAMBER NO. 135, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI - 110003</p> <p><u>ALSO AT:</u> 707, KAILASH BUILDING, 26, KASTURBA GANDHI MARG, NEW DELHI - 110001.</p> <p>-----</p> <p>2] ADDL. ST. COUNSEL CHAMBER NO. 439, LAWYERS CHAMBERS, HIGH COURT OF DELHI NEW DELHI - 110003</p> <p><u>ALSO AT:</u></p>	<p>MOB. NO. 9811151216</p> <p>TEL. 011-23357658-61</p> <p>-----</p> <p>MOB. NO. 9810163078, 9810236189</p> <p>TEL. 011-22774070</p>

		OFFICE NO. 1, 1ST FLOOR, POCKET 'E' MARKET (NEAR PNB), MAYUR VIHAR, PHASE-II, DELHI-110091	
	3. MR. AMIT BANSAL	OFFICE: B-231, GREATER KAILASH-I NEW DELHI-110048 CHAMBER: CHAMBER NO. 108, LAWYERS CHAMBER BLOCK-III, DELHI HIGH COURT, NEW DELHI-110003	TEL.: 29231510, 29238021, 9871403654, 9810072413 FAX: 91-11-29238023 EMAIL: amit@kundrabansal.com prakash@kundrabansal.com
UNION BANK OF INDIA	MR. O.P. GAGGAR	490, LAWYERS CHAMBERS, BLOCK-II HIGH COURT OF DELHI, SHERSHAH ROAD, NEW DELHI-1100003	TEL.: (011) 23074100 MOB.: 9810185751) EMAIL: opgaggar@gmail.com
UTTAR PRADESH FINANCIAL CORPORATION	MR. ASHOK KUMAR SINGH	40-D, K BLOCK, SAKET, NEW DELHI	TEL: 2652 2084, 2652 1594 2686 3029, 2651 5887 MOBILE: 9810018535
	MR. AMIT GUARAV SINGH	B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI - 110016	MOB:- 9818189391

	<p>-----</p> <p>MR. LUV KUMAR AGGARWAL, (PANEL COUNSEL)</p> <p>-----</p> <p>MR. CHHINNBHAL SINGH CHAUHAN, (PANEL COUNSEL)</p>	<p>-----</p> <p>6-C, DDA FLATS, BOULEVARD ROAD, DELHI-54</p> <p>-----</p> <p>B-1/23A, FIRST FLOOR, HAUZ KHAS, NEW DELHI</p>	<p>-----</p> <p>MOBILE: 09868206476</p> <p>-----</p> <p>MOBILE:09818189391</p>
<p>UTTAR PRADESH STATE INDUSTRIAL DEVELOPMENT CORPORATION (UPSIDC)</p> <p>(LETTER DTD.01.05.2014)</p>	<p>1. MR. DIPESH SHARMA "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p> <p>-----</p> <p>2. MS. ANANYA PANDEY "RETAINER" [AUTHORISED TO RECEIVE NOTICES,ETC.]</p>	<p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p> <p>-----</p> <p>10, TODARMAL LANE, BENGALI MARKET, NEW DELHI-110001</p>	<p>MOB.: 9999315777</p> <p>-----</p> <p>MOB.: 9560537230</p>
<p>UNION BANK OF INDIA</p> <p>(LETTER RECD. ON 04.03.2017)</p>	<p>MR. SANJEEV SAGAR</p> <p>STANDING COUNSEL</p>	<p>CHAMBER No. 210, 3RD BLOCK, 2ND FLOOR, DELHI HIGH COURT, DELHI</p> <p>SAGAR & SAGAR LAW OFFICES, 18, HARGOBIND ENCLAVE, DELHI-110092</p>	<p>MOB.: 9811016162</p> <p>TEL.:22377840,22375422, 47543981</p> <p>Email: sanjivsagar@gmail.com; sagarandsagar@live.com sanjeev@sagarslawoffice.com</p>
<p>VIJAYA BANK</p>	<p>MR. KUSH SHARMA, ADVOCATE 'NOMINATED COUNSEL'</p>	<p>LAWYERS' CHAMBER No. 385, BLOCK-II, HIGH COURT OF DELHI, NEW DELHI-110003</p>	
<p>YAMUNA EXPRESSWAY INDUSTRIAL DEVELOPMENT AUTHORITY</p>	<p>R.R. ASSOCIATES [LAW FIRM]</p>	<p>OFFICE: 6-C, DDA FLATS, BOULEVARD ROAD, DELHI-110054</p>	<p>PHONE: 011-23-989-989 e-mail:</p>

	"NOMINATED ON TEMPORARY PANEL"		rr.associates.co@gmail.com
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